I can understand Hindi being used on forms by States where the regional language is Hindi but a department like P & T which is a Central Government undertaking should not use Hindi exclusively This is a great handicap for people from non-Hindi speaking States as they are not able to understand the contents in printed forms I, therefore, request you to direct the Prime Minister to ask the Minister of Communications and also Ministers of other departments not to issue forms printed only in Hindi

Matters under

Rule 377

(IV) FAST UNTO DEATH BY OFFICE BEARERS OF ALL INDIA POSTAL EMFLO-YFES UNION, AHMEDABAD DIVISSON

SHRI AHSAN JAFRI (Ahmedabad) Sir under rule 377 I wish to draw the attention of the government to the following matter of urgent public im portance

15 office bearers of All India Postal Employees Union (Postman Class IV & EDA) Ahmedabad Division have gone on fast unto death from 10-4-78 in support of their demand 'One Postman -One Delivery

It is quite painful to note that the Postal Department is actually exploiting the postmen in the name of efficency throughout the country Postmen are required to work more by the officers disregarding the rules made for the duties of Postman

The beats assigned to the postmen in the city of Ahmedabad are normally of 20 Kms It takes nearly 3 25 hours for one delivery All the postmen are required for two deliveries a day The postman has to arrange the mail at the office which takes nearly one and a half hours, ie 3 hours or two deliveries. This amounts to taking work for nearly 10 hours

This is gross injustice practised by the Postal Department. Repeated demands were made by the Union since the last many years but nothing has been done so far.

Postmen resorted to 'work to rule' in support of their just demands Ahmedabad from 3-1-1978

Gujarat intervened PMG. 10-3-1978 and promised that he would introduce the rule 'One Postman-One delivery' in the Ahmedabad Division. The agitation was withdrawn

After this, the postmen were served with show cause notices This kind of unjustified attitude of the officers of the Department has compelled the postmen to go on fast unto death

The situation in the postal department in Gujarat in general and at Ahmedabad m particular is becoming worst If any unfortunate event will take place the situation may go out of the control of the postal authorities.

I draw the attention of the Government with great concern and hope that Government will interfere immediately to solve the problem of the postmen and will ask the department to take work from the postmen according to rule

13 16 hrs.

DEMANDS FOR GRANTS, 1978-79-Contd

MINISTRY OF EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF CUL-TURE-contd

MR DEPUTY-SPEAKER The House will now resume further discussion and voting on Demands for Grants under the control of the Ministry of Education and Social Welfare and the Department of Culture Shrimatı P. Chavan was on her legs.

SHRI HARI VISHNU KAMATH (Hoshangabad) How many hours were allotted and how much time remains?

MR. DEPUTY-SPEAKER 2 hours are there out of which the minister will take at least 45 minutes to 1 hour So, I hour is left for the dis-The minister will be called cussion at about 2.30

श्री राम अवधेत सिंह: (विकानगंज) उपाध्यक्ष महोदय, कल मेरा नाम बुलाया गया था, मैं रशियन डेलीगेशन में चला गया था. . .

MR. DEPUTY-SPEAKER: I have seen your letter. You cannot be discussing these things in the House.

श्री राम श्रवधेश सिंह : मौका मिलेगा या नहीं ?

MR. DEPUTY-SPEAKER: Shrimati Chavan may continue.

श्रीवती प्रेमलाबाई चव्हाण : (कराड़) उपाध्यक्ष महोदय, कल मेरी चर्चा प्रध्री रह गई थी, उससे धागे मैं कहना चाहती हुं कि देश की शिक्षा पद्धति सभी भी तय नहीं .हो पायी है। शिक्षा ज्ञान का माध्यम है। इसको स्कूल कालेज में सीमित न कीजिये। हर इंसान को णिक्षा पाने का मौका दीजिये। राष्ट्रीय प्राथमिकता को ध्यान में रखने हए साक्षरता को प्राधान्य देना होगा। म्राज उच्च शिक्षा भ्रौर उच्च डिग्रियों पर ज्यादा खर्च हो रहा है। इसे कम करना होगा भीर प्रौढ शिक्षा की श्रोर ध्यान देना, उसको बढ़ावा देना बहुत ग्रावश्यक है। क्योंकि फेमिली प्लानिंग भौर प्रोहीबिशन जैसे कार्यक्रम को सफल करना हो तो या तो शक्ति चरतनी पहेगी या शिक्षा के माध्यम से इन बातों का महत्व समझाना होगा जिनके ऊपर फंड की कमी होने से ग्रमल नहीं हो पा रहा है और देश की जनमंख्या कंट्रोल से बाहर बाने का खतरा भी निर्माण हो गया है। इसका अनुभव हम आज कर रहे हैं।

देश में जो प्राइवेट शिक्षा संस्थायें पनप रहीं हैं, उनसे शिक्षा का स्तर बहुत नीवा हो रहा है। ये संस्थाएं पैमा कमाने का साधन बन रही हैं और करप्शन भी बढ़ा रही हैं। एडमीशन के टाइम पर और परीक्षा पास कराने के समय बहुत पैसा लिया जाता है। मेरा सुझाव है कि इन संस्थाओं का राष्ट्रीय-करण कर दिया जाय। प्रादेशिक भाषाभ्रों में शिक्षा प्राप्त करना बहुत महत्वपूर्ण है। इसलिये तीन-भाषा फार्मूला इस्तेमाल करना बहुत जरूरी है। उच्च तकनीकी शिक्षा में, जैसे झाइ०झाइ० टी० और मैडिकल की राष्ट्रीय संस्थायें हैं, हिन्दी तथा प्रादेशिक भाषा एक विषय के तौर पर पढ़ाना बहुत जरूरी है। इस पर खोर देने से, हिन्दी भाषा दूसरों पर लादने से जो कटुता का निर्माण होता है, वह नहीं होगा और राष्ट्रीय भाषा इस्नेमाल की जायगी।

शिक्षा जाब-मारियेन्टेड होनी चाहिये। इसके लिये मनेक बोकेशनल स्कूल खोलने होंगे। उच्च शिक्षा भीर नौकरी का सम्बन्ध तोड़ना चाहिये। देश में शिक्षित लोगों में बेकारी दिन-ब-दिन बढ़ती जा रही है। इनकी भ्रपेक्षायें बढ़ गई हैं। ये लोग वाइट-कालर जाब ही चाहते हैं भीर मेहनत का काम करना भ्रपमान समझते हैं। यदि जाब-मोरियेंटेड शिक्षा होगी तो बेकारी कम करने में बहुत सहायता मिलेगी।

पाठ्य पुस्तकें और पाठ्यकम खुनने में बहुत तृटियां पाई गई हैं। एन०सी०ई०ग्रार० टी० का काम संतोषजनक नहीं है। सरकार को इसके लिये ग्रधिक ध्यान देना चाहिये।

एक निवेदन मैं यह करना चाहती हूं कि स्त्री शिक्षा के बारे में शिक्षा मंत्रालय का ध्यान उतना नहीं गया है, जितना इस पर दिया जाना चाहिये। देश में गर्ल्य स्कूलों की बहुत कमी है। इस म्रोर विशेष ध्यान दिया जाना चाहिये।

श्रन्त में मैं माता होने के नाते मंत्री जी से ब्रायंना करना चाहती हूं कि यूनीवसिटीज भीर कालिजिज में अनुशासनहीनता बहुत बढ़ती जा रही है। इसमें गलती शासकों की है या विद्यार्थियों की है, इत पर नुक्ता-चीनी करने के बजाय, उन पर गोली चलाना एकदम बन्द किया जाय। यह ठीक है कि यह विषय शिक्षा मंत्री के कक्ष में नहीं है, लेकिन शिक्षा मंत्री इसके लिये सिफारिश कर सकते हैं। इसलिये मेरा धनुरोध है कि वे इस सम्बन्ध मे उचित सिफारिश करें लाकि बच्चो को पोलिटिक्स का शिकार न बनाया जा सके।

PROF SHIBBAN LAL SAKSENA (Maharajganj) Mr Deputy Speaker, Sir, I thank you for the opportunity given to me to speak

Education is a powerful instrument of national development—cultural social and economic The highest priority should, therefore, be accorded to the development of a national system of education which will develop among the people of India a national personality based on its ancient civilization and culture

But the misfortune with the present system of education in India is that it is based on the infamous Minute of Macaulay dated February 2 1835 the real aim of which was clearly defined by him in the following words

We must at present do our best to form a class who may be inter preters between us and the millions whom we govern—a class of persons Indian in blood and colour but English in tastes in opinions in morals and in intellect."

The objective which Mecaulay had before him was to convert the whole of India to Christianity as is clear from the letter Macaulay wrote to his parents from Calcutta on October 12 1835 In this, he wrote

'Our English schools are flourishing wonderfully The effect of this education on the Hindus is prodigious No Hindu, who has received English Education ever remains sincerely attached to his religion. Some continue to profess themselves pure deists, and some embrace Christianity It is my firm belief that if our plans of education are followed up there will not be a single idolator among the respectable classes in Bengal thirty years hence And this will be effected without any efforts

to proselytize, without the smallest interference with religious liberty, merely by the natural operation of knowledge and reflection I heartily rejoice in the prospect"

Commenting on this letter of Macaulay, Mahatma Gandhi wrote in "Young India" dated March 29, 1926, as follows

"I do not know whether Macaulay's dream that English educated India would abandon its religious beliefs has been realized but we know too that he had another dream, namely, to supply English-educated Indian clerks and the like for the British rulers That dream has certainly been realized beyond all expectations."

Another objective which Macaulay had in his mind when introducing this English education in India, was to denigrate everything Indian He wrote in para 9 of the same infamous Minute that I have never found one among them (the Orientalists) who could deny that a single shelf of a good European library was worth the whole native of India and Arabia" view of his has been impressed on the Indian mind during the last seven generations continuously, so much so that every Indian to-day considers everything Indian as inferior and everything English or Western as superior

Under these circumstances the basic aim of educational re-construction in India must be to reverse this process, and every effort must be made through education to eliminate this inferiority complex from the minds of the new generations in India and also to produce young men with a fully developed national personality, based on the an cient civilization and culture of our great country

On April 28, 1967 the tenth Conference of the State Education Ministers was held in New Delhi The then Education Minister, Shri Triguna Sen, in the course of his inaugural address said, "Enqually significant is the programme to promote national conscious-

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ness and to strengthen national integration and unity Unfortunately, patriotism has become the first casualty after Independence We must now make the schools assume responsibility for promoting national consciousness and for strengthening national integration and unity"

Shri Morarji Desai, then Deputy Prime Minister, in the course of his address at the same Conference, went a step further when he said have a very ancient, perhaps the most ancient civilization and culture. In the realm of thought, which raises human personality to the heights of fulfilment, I do not think any other country can beat this country To day also, are having all those thoughts ideals, but they are more in name than in action Our ideals are the highest, but our actions are probably the lowest I must agree to this indictment, but if that indictment is rightly taken by us to heart not as a criticism but as a statement of the present state of affairs from which we are suffering, we shall soon find a way to remove this contradiction between thought and action We have not got to lower our ideals but we have got to raise the level of our action, so that it conforms with the ideals that we profess or be-I believe education is the only instrument through which we can achieve this There is nothing else which can make a nation integrated, strong and consisting of a real human society, because it is the purpose of educaton to enable us to see what is right and what is wrong, and also to acquire a capacity to stick to what is right and to give up what is wrong Judged from that standard I am afraid, our education has been a miserable failure, barring a few exceptions here and there That is because our education took a different turn during our days of slavery I am happy that those days are gone, but the effects of those days are not yet gone Whereas we have become physically independent and free, I wonder if we are mentally yet free and independent We are

still being governed, and very strongly governed, by some of the ideas which were responsible for putting us into slavery and keeping us there."

The late Shri Lai Bahadur Shastri when he was Prime Minister had said. "Every State m India should have a Sanskrit University" I am astonished at the assertion of the last Education Commission which was presided over by Dr Kothari that it cannot support the idea of Sanskrit universities As the late Mahant Digvijay Nath of revered memory said in his Minute of Dissent to the report of the Committee of Members of Parliament formed to study the Education Commission's Report, this report of the Commission is most reactionary, and it cannot be made the basis of the future educational plan in India I wholly agree with his Minute of Dissent view a new Education Commission composed of our top-most educationists who are real patriots should be immediately appointed for the formulation of the national plan for education for India So far as Sanskrit is concerned I feel Sanskrit being the mother of all Indian languages study should be made compulsory for all students from the very beginning, so that students when they grow up, may be masters of this language and he steeped in our ancient culture and civilization

It is my considered opinion that the three-language formula should consist of the study of Sanskrit which is the mother of all Indian languages, Hindi which is the national language, and the regional language. Time has now come to remove English from three language formula English may remain an optional language for those who wish to study it

I, therefore, strongly oppose the continuance of English as an associate official language along with Hindi, because so long as English remains as the medium of instruction in India, in any shape or form, Macaulay's mischief of keeping Indians mental slaves of the English cannot be undone. I take strong exception to the Education Commission having gone out of its way to

make changes in the three-language formula, which was so successfully being worked out all over the country. Bringing in the mother tongue as an alternative to the regional language. and proposing English as an alterna tive to Hind, as the link language, is the worst mischief that this Education Commission has proposed in the course of this Report, and I condemn it with all the strength at my command want the old three-language formula to continue in practice, in which Hindi and the regional language must remedium of instruction main the throughout The proposal to teach. upto the university stage only in the regional language, as envisaged in the two-language formula would lead to the disintegration of the country into so many separate water-tight compartments thereby Balkanizing it complete ly as the compatitiots of Macaulay and other enemies of our country would like to see I therefore, entirely disagree with it and strongly oppose its adoption

Some people argue that standard books of science and technology exist only in English This is a stupid argument All the standards books in all subjects in every language-Russian French German English etc -should be translated into Hindi as soon as possible Money should be no If Maharaja consideration Singh of Jammu and Kashmir could get hundreds of books in Sanskrit translated into Hindi with the help of about hundred pandits employed in the Dharmarth Trust and Nizam Usman Alı Khan of Hyderabad could get all text books from primary classes up to the post-graduate classes translated into Urdu for Osmania University it is a shame that even after 30 years of independence all the important books in various subjects and in science and technology in all the different languages of the world could not be translated in India in our national language of Hindi so far I demand from our Minister of Education that he should create a special department for the translation in the national language, Hindi, of all standard books in all subjects of Arts, Science, Engineering, Technology, Medicine, Agriculture and in fact, in all the various realms of study, and it should be done before the five-year term of the present Janata Government comes to an end, even if Rs 100 crores have to be spent in accomplishing this task

Now I come to my six cut motions, which I have moved I will discuss them briefly My first cut motion reads

'Failure to make students contribution for running students' unions m universities and colleges voluntary instead of compulsory as at present"

I requested our Research and Reference Branch to collect instances from newspapers of serious student disturbances State-wise They have given me a list of 80 such instances published in the leading newspapers during the last six months I have analysed them and prepared a chart. The chart shows that these disturbances were due to frivolous demands and yet they led to large crowds of students assaulting their teachers and also attack public property like Government buses ferries railway trans and so on many cases Vice-Chancellors Princi pals Managers and other distinguished officers of Universities and colleges were gheraoed and even asaulted In such cases invariably the teacherincited the students politicians had The teacherfor their own ends politicians have used student unions to brow-beat Manages Principals and Vice-Chancellors to fulfil their objec

My conclusion is that hardly 5 per cent of the students in colleges and Universities take real interest in unions. These 5 per cent union leaders try to boss over Vice-Chancellors Professors. Managers Principals and Lecturers by using their unions as directed by teacher-politicians. If subscription to the unions is made voluntary, hardly 5 per cent will pay the subscription. The unions will, therefore, automatically cease to exist and

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5 per cent students will not be able to create disturbances which disturb the studies of 95 per cent students, who wish to read and study Then the unions will cease to be a menace and colleges and universities will run smoothly examinations will be held in time in the months of March, April and May and they will not be postponed to July and August, which cause a loss of one year to students Shri our present Home Charan Singh Minister had made this rule when he was the Chief Minister of Uttar Pradesh which brought peace in colleges and Umversities and the examinations were held in time. I hope our Janata Party Government will follow the example set by Shri Charan Singh when he was the Chief Minister -

My secord cut motion reads

'Failure to recognise the paramount importance of education by allotting at least Rs 500 crores instead of Rs 2234 crores."

India has a population exceeding 600 crores The present Education Budget of Rs 2234 crores for this country is hopelessly meagre I therefore debe raised to mand that it shoul Rs 500 crores immediately

motion Similarly, my third cut reads

Failure of University Grants Commission to do justice to nearly 5 000 affiliated colleges, in which 90 per cent university students read but on which according to UGC Report for 1975 76 hardly 4 crores of rupees were spent in grants-in-aid as compared to about 62 crores of rupees spent on about 100 universities m which only 10 per cent of university students read."

About 4 lakh students read in 109 Universities in BA and M.A classes and about 40 lakhs of students in B.A. and M.A. Classes in 500 affiliated colleges But the expendture in grant-inaid to 109 Universities in 1975-76 was Rs 62 crores and the expenditure in grant-m-aid to 5,000 affiliated colleges

was only Rs. 4 crores. Thus, the expenditure per capita per student in Universities was about Rs 1,690 whereas it was only Rs. 10 per capita, per student in 5,000 affiliated colleges which cater to 90 per cent of BA. and students This is wholly unjust and irrational and must be stopped immediately The per capita expenditure in Universities and Colleges must be nearly the same I can understand that the Universities will find it difficult to meet their expenditure with such grant-in-aid Therefore I say that the education budget should be increased to Rs 500 crores per year My cut motion, therefore, at least is a demand for justice to all students. whether in colleges or in Universities.

My fourth cut motion reads as follows

'Failure of the UGC to expedite the release of the allotted grants to affiliated colleges as a result of which more than half the colleges are not able to draw the grant-in aid allotted to them"

My experience is that the formalities for the release of even the allotted grants are so cumbersome that it is very difficult to fulfil all of them 1 demand that the formalities should be simplified

My fifth cut motion reads as follows

"Failure of the UGC to give 100 per cent grant-in-aid to affiliated colleges, as State Governments do not reimburse the matching grant contributed by colleges by taking loans which they find it difficult to obtain and in any case almost impossible to repay, for which reason more than half the affiliated colleges are unable to draw even a paise out of the allotted grant of Rs. 5 lakhs in 5 years to each of them."

I run two degree colleges in my parliamentary constituency of Maharej ganj in District Gorakhpur. One of these is the Jawahar Lai Nehru

Degree College, Maharaigani, which was started in 1956. In the last twelve years I have spent Rs. 2,35,000 in matching grants to complete the projects for which the UGC gave sanction More than half of it was spent in the Fourth Plan and the rest in the Fifth Plan During all these 12 years. the UP Government did not reimburse a single paisa of the matching grants contributed by the College by taking loans. After much hue and cry the UP Government agreed to give half the matching grants to the colleges. but it refused to give any reimbursement for the matching grants spent in the Fourth Plan period I had taken loans for the college to furnish the matching grants in the Fourth Plan period and the loans have to be returned with interest but I am now told that only the expenditure incurred in the Fifth Pl n will be reimbursed up How in the colleges to 0 Ler 11 do it? If you really wan to help the affiliated colleges the UGC must give grant on a hundred per cent basis. The celleges should not be required to contribute any matching share The UGC may adjust this with the State Government

My last and sixth cut motion is with regard to the failure to decentralise the administration of the UGC

कमारी मणिबेन बल्लभभाई पटेल (मेह-साना) उपाध्यक्ष महोदय मैं शिक्षा मजी जी का ध्यान कुछ बातो की घोर खीचना चाहती है। ग्रगर हम को ग्राम ग्रादमी को, मादिवासियों को, हरिजनों को, गरीब से गरीब आदमी को शिक्षा देनी है तो असली जो हमारी शिक्षा है, वह हमें उसे देनी चाहिए। शिक्षा में एक्साइज बुक्स का जो तरीका है वह शिक्षा से हमें बिल्कुल निकाल देना चाहिए।क्ष इससे शिक्षा भी ग्रन्छी होगी, शिक्षा पाने वाले को भी लाभ होगा । एक्साइज वुक्स रखने से शिक्षक घसली शिक्षा नहीं दे पाते। वे जो किताबो में होता है, उसे ही पढ़ा देते हैं। बच्चो पर भी किलाबी का रतना बोझा हो जाता है कि वे इतना वजन

कैसे उठावें। इन एक्सरसाइज व्यस के लिए मां-बाप भी इतना ज्यादा अर्था कहां से मा सकते हैं। इसिनए मेरी पक्की राय है कि हमको पुस्तको का बोझा शिक्षा से निकाल देना चाहिए। हम कुछ किताबे रख सकते हैं जैसे गणित की पृस्तक है, बीज गणित की है, ज्योमेट्री की है। ये जो चौथे स्टेण्डडं से मैटिक तक किताबें चलती है, इतनी किताबो को हमें नही बलाना बाहिए। इन किताबी की कम से कम करना चाहिए। तभी ग्रण्छी शिका होगी।

शिक्षको के लिए ट्यूशन पढाना बिल्कुल बद कर देना चाहिए। सबेरे पांच बजे से रात के 11 बजे तक अगर शिक्षक ट्युशन करता रहेगा तो वह बच्चो को पडाने की तैयारी कब करेगा? उसको पडाई का समय ही नहीं मिल सबया। इसलिए मेरी पक्की राय है कि शिक्षक के लिए टयुशन पडाना बिल्कुल बन्द कर देना चाहिए।

हमें शिक्षा में कोई ऐसा रास्ता निकालना चाहिए जिससे हमारे बच्चे प्रपने पूर्ववजी ने बारे में जाने, देश की माजादी के इतिहास के बारे में जानें, हमारे जो नेता हो गये है उनके बारे में जाने। इसकी शिक्षा भी बच्चो को मिलनी चाहिए। तभी उनमें, उनके दिल मे देश के लिए ग्रंभिमान होगा। ग्राज शिक्षा केवल नौकरी वे लिए दी जा रही है। इसी दिस्ट से बच्चो का शिक्षण किया जाता है। हमें सोचने की जरूरत है कि बच्चो को शिक्षा मात्र नौकरी के लिए ही न दी जाए, बह्नि उनवे मानसिक विकास के लिए भी शिक्षा दी जाये। ग्राज के विद्यार्थियों में शिक्षा पाने का उद्देश्य केवल मात्र यह रहता है कि हमें ऐसी नौकरी मिलेगी, इतना पैसा मिलेगा । इस स्थिति को हमें बदलना चाहिए । हमें यह भी देखना चाहिए कि हम ब्रादि-वासियो और हरिजनों को जो शिक्षा दें वह ऐसी शिक्षा दें जिससे उनका जीवन स्तर कंचा हो। ब्राज हम देखते हैं कि शिक्षा का

[कुमारी मणिवेंन बल्लमाई पटेंल]

स्तर पहले में बहत नीचा गया है। हमारे बच्चो को ऐसी शिक्षा दी जाये जो उनके लिए उपयोगी हो। भाज हम कालेओं में देखते हैं कि क्लास रूम के दरवाजे पर शिक्षक सिगरेट पीता है। शिक्षक क्लास में या स्कल में बीडी पियें भीर देहात में जायें तब वहा बीडी पीने रहे तो क्या सस्कार बच्चों पर पडेगा इमका अनुमान भाप लगा सकते हैं। शिक्षको को स्वच्छता का ज्ञान, धारोग्य का ज्ञान देना चाहिये। शिक्षक तैयार करने वाले जो स्कूल होते है उनमें इस चीत पर विशेष ध्यान दिया जाना चाहिये, इस तरह की बाते उनको बनाई जानी चाहिये । साथ ही ग्रगर कोई णिक्षक हड़नाल में भाग लेता है फाका या भख हडताल करता है, प्रदर्शनों में भाग लेता है तो वह क्या सस्कार षच्च। पर डालेगा? इस तरह की चीजो में उसको भाग नहीं लेना चाहिये। किमी तग्ह में ग्रापको कोई ऐसा रास्ता निकालना चाहिये नाकि जो शिक्षक इस तरह की चीजो में भाग लेने है वे डिसक्वालिफाई किये जा सके। श्रापने ऐसा नहीं किया तो ग्राप उनमें जिप्टता नहीं ला सकेंगे। ग्रगर शिक्षक ही ग्रशिष्टता बरतेगे तो विद्यार्थियो में शिष्टता कैसे स्रायेगी।

कालेका र प्रोफेसर यतिवर्षिटी र मासने भीर वाइस चांसलर के सामने जाये भीर वहा डैमास्ट्रेशन करे, इस प्रकार वे दिखाबे करे, जैसे सर्कस म विये जाते है तो कालेज के विद्यार्थिया में क्या ग्रमर पडेगा र मै समझती हूं कि इस र बारे में ग्रापको कुछ सोचना चाहिए।

शिक्षण में अप बार-बार बदल करने रहने हैं 10 प्लम > नम 3 प्रादि करने रहते हैं। इससे बहुत मभीवत होनी है। इससे माना पिता, शिक्षको और विद्यार्थियो सबको बहुत मृश्किल का सामना करना पडता है। पुस्तको तैयार नहीं होती है, उसके पहले ही इनको बदल दिया जाता है। स्कूल खुलते

हैं, विद्यार्थी क्लासिस में आते हैं, कह दिया जाता है कि पुस्तकों नहीं हैं। इसके बारे में भी कुछ झापको सोचना चाहिये। बार-बार एक्सपैरिमेंट झापको नहीं करने चाहिये।

ग्रगर सस्कार बच्चो पर ग्रच्हे पडेंगे तभी हमारे बच्चे जो कल के नागरिक होने बाले हैं, जिनके ऊपर देश का भविष्य निर्भर करता है वे ग्रच्छे बन सकेगे ग्रीर उनमें शिष्टता ग्रायेगी।

हम ब्रादिवासी स्कूल चलाने है। वहा बहुत ग्रच्छे सम्कार बच्चो को दिये जा रहे हैं। हम उनके मा बाप के साथ काटेक्ट करते रहते है। हरिजन ग्रच्छे नही होते, ऐसा मैं नहीं मानती। एक हरिजन भाई ने कहा कि मन्तर्जातीय लग्न होने चाहिये। मैं इसके विकदा नहीं है। माता पिना लग्न नहीं करा सकते हैं। लडके लडकिया अपनी-भपनी पसन्द में करने है। भन्तर्जानीय लग्न हम नहीं करा सकते है। वे करेगे तो हम जरूर प्रात्माहन दे मकत हैं। हमारे पास हरिजन शिक्षक है। बनिये की लड़की ने उसके साथ शादी की हुई है। दोना बडी धच्छी तरह से रह रहे है। म्रादिवामी स्कल को चलाते है। इस तरह की चीज को देख कर बडी खुशी होती है। ग्रादिवासी भीर हरिजन बच्छे है और बाज तो हरिजन भाई बच्छी भच्छी पुस्तके भी लिखने लग गये हैं। मै हरिजनो के विरुद्ध नही है। हरिजनो पर हमको यह सस्कार डालना चाहिये भौर उनको खुद भी सोचना चाहिये कि उनको सबरे साथ मिल जाना है और वे किसी से कम नही हैं। उनको ग्रपने में न लघ ग्रन्थी को जो है निकाल देना चाहिये. इनफीरियारिटी कम्प्लेक्स की निकाल देना चाहिये। ये लोग जो छात्रावासी में रहते हैं, इनके बारे में दूसरे लोग भी इस तरह का दिष्टकोण न रखें, इनको श्रक्त न समझें, इस तरह के संस्कार भी उनमें पैदा किये जाने चाहिये, ऐसी मेरी राय है।

शिक्षकों को जो प्रशिक्षण दिया जाता है उस में उन हो समझाना चाहिये कि किस तरह से शिक्षा का स्तर ऊंचा उठ सकता है धीए किस तरह से जा कर वे क्या पढायेंगे उन स्कुलो को और वहा की पड़ाई का स्तर कंबा उठ सकता है। तभी वे सच्छा शिक्षण दे सकेगे। बाज क्या हो रहा है? जिसको कोई काम नहीं मिलता है वह शिक्षक बन जाता है। उसका शिक्षण कार्य में कोई रस नहीं होता हैं। नौकरी में ही रस होता है। किसी तरह से उसको तनस्वाह मिल इस बास्ते वह काम करता है। जो शिक्षक बने उसको इस काम में रस लेना चाहिये भीर इसमे उसकी रुचि होनी चाहिये। बैच्चो को कैमे ज्यादा होणियार बनाया जा सकता है इस तरह ने मस्कार उनमें डालबे चाहिये। स्कुला व बार में यह होना चाहिये कि कीन मा स्कूल ज्यादा ग्रच्छा है कौन से स्कल के वक्वे ज्यादा ग्रच्छे निकलन है क्स स्कल का स्तर ज्यादा ऊचा होता है किम स्कूल में बच्चे ज्यादा समस्कृत हाते है, इसको देखा जाना चाहिय। स्नाज बच्चा पर किताबा का बहत बोझ है। इस प्रकार व बोझ ने होत हए उनने मन का नथा उन्ह भरीर का विकास भी नहीं हा पाना है। इस पर भी सोचा जाना चाहिय। हमें मफाई लानी है प्रजा में. सफाई लानी है शिक्षकों में तो इसने लिए यह जरूरी है कि इसका ज्ञान शिक्षक को हो। श्राज तो णिक्षक ही श्रगर मफाई व बारे में न सोचे तो बच्चों में वह भावना कैसे आयेगी? इसलिये मल बातो के बारे में झाप साचे श्रीर कुछ रास्ता निवाने, ऐसा मेरा आपसे निवेदन है।

SHRI N TOMBI SINGH (Inner Manipur) Mr Deputy-Speaker, Sir, by way of participating in this debate, I would like to make a few concrete riuggestions Although I am sitting on this side, there would not have been much difference if I sat on that side in so far as what I am going to suggest I do not believe in the theory that there is any magic power

which can do and unto things after a change of the Government. I do not agree with the view that whatever the previous regime did was bad. The previous regime tried its best in various fields, particularly in education. But so far, we have to agree that in spite of the efforts, the desired goal is yet to come. I am making a few suggestions to the hon Education Minister in the hope that he will carefully examine them from academic, not political, angle and find solutions thereof.

On the subject of general policy of education, elaborate discussions have been there I do not like to take the valuable time of the House on this point I would, however, like to make this observation that there should be some sanctity and stability of educational policies whatever the Government or whoever the Education Minister has adopted If this sanctity or stability or some element of permanancy is not introduced in any educational policy then the result will be that the executive agencies implementing the policies, the teachers the universities and others at various levels will always be working with an apprehension that some change, at any time at the whim of some group or some person or some Politician, will come and, therefore, everything will be casually taken So, this element of insecurity or instability in education policies in adoption as well as in implementation should be avoided

Having said this much on the general policy, I would like to confine myself to a few points which have not so far been covered by other speakers There are a few languages in India which are not included in the Eighth Schedule but are recognised by the Sahitya Akedemi and have developed as any developed language in the country and deserve a place in the 8th Schedule There are two dealing aspects เก with Firstly, languages they are given certain facilities by the Sahitya Ake-

[Shri N Tombi Singh]

demi but they do not get all the facilities which the languages included in the Eigth Schedule get in various ways The Home Minister has stated that the Eighth Schedule is not going to be changed This frightens the people speaking the languages now recognised and developed because, on the one hand, the Home Ministry says that there will be no difference in treatment to developed languages whether they are included in the Eighth Schedule or not, and, on the other hand there are positive for these languages in handicaps getting similar facilities In the of central laws in the translation national languages and also for the pulpose of examinations for public services and education for linguistic minorities only the languages included in the Eighth Schedule appear to h ficevance The Go ernment of dParliament should do a India an total rethinking on the Eigth Schedule so that there will be no difference between the developed languages in the treatment between the 8th Schedule languages and the languages recognised by the Sahitya Academy

The argument is that Eighth Schedule is over-loaded If there are 16 entries there is no harm in making 17th entry and so on If we do not like to increase the number, then we have got to do a serious rethinking on the policy of this language I would like to make a emphasis on reference to Manipur, language which 15 a language of a State The Manipur Legislative Assembly has passed recently a Bill making Manipuri language an official language of the State It had also Unanimously demanded by a resolution the inclusion of Manipuri in 8th Schedule and above that, the development of this language academically and for all practical purposes does not stand to be questioned from any angle It will not be out of place to quote a few lines from Dr Suniti Kumar Chatterjee's introduction of a certain book he had written He said

"The Meither or Manipuri people living in the State of Manipur in the Indian Union are quite smallone could say insignificant numerically But they are a great people when we consider the culture which they have built up in the Valley of Manipur and the literature which the Manipuris have given to India and the world in their own language the beginnings of which unquestionably go back to some 1500 to 2000 years people who do not understand the history, culture and atmosphere of Manipur and the great things which one can find in Manipum literature erroneously consider Manipuri to be one of the backward languages But even any superficial knowledge of the language and its literature would convince any one of the great value of the literature in the Meither or Manipuri language This literature is in the forefront of the advanced literatures spoken by millions of people in the Indian Union and it has some special quality and character of its own"

An international pandit like Dr Suniti Kumar Chatterjee who did not have any geographical boundary in the field of his studies namely languages whether of this country or of any part of the world was an authority on the subject. We are grateful to him for the deep understanding he had made of Manipuri His observations should go a long way in the identification of the Manipur literature by those who have not had any access to Manipuri Dr Chatterjee helped in taking this language to Sahitya Academy M.A. classes have been stated in Manipuri in the central universities like Delhi and Jawaharlal Nehru University

This is the official language of a State The inclusion of this language and for that matter other languages of a similar status has been delayed One cannot understand the reason for the delay We remember how we

demanded and fought for full statehood for the small units beginning from Nagaland, Manipur, Tripura and Meghalaya. We pleaded that the normal yardsticks could not applied. It took a lot of time to convince the national leadership. had to launch agitation, political agitations. Only then the leadership of the nation could be convinced. Inclusion of Manipuri in the Eighth Schedule-and, perhaps, some other languages also; there may be some others; but I am not competent to speak on them-has been hanging fire for the last many years. Although this does not come under the jurisdiction of the Education Ministry, I am making an emphatic mention of this here because the Education Ministry is one Ministry which can influence the Home Ministry towards a favourable conclusion of this demand. would be the w dom of the leadership not to wait for political agitations in this behalf Pending the inclusion of this langauge in the Schedule. the Education Eighth Ministry can help in the development of this language at par with the languages including in the Eighth Schedule and also in the protection of the Manipuri minorities in Tripura and Assam in the matter of their education. We have been demanding that Assam and Tripura should provide adequate facilities for the education of the Manipuris in their mother-tongue upto the stage State of Manipur has allowed them. The Governments there might be taking the plea that this is not a language included in the Eighth Schedule So, we are now in a dilemma. On the one side we are told that there will be no difference in treatment, but on the other side, in implementation, there is a lot of difference. I would like to stress this point here in this debate, so that it will receive the attention of the hon. Minister and other relevant agencies.

The next point I would like to stress is encouragement of Sanskrit education in Manipur. The Manipur

valley is virtually a Hindu area except for a small percentage of Muslims, but the rest of the hill areas surrounding the valley are populated by Christians. So, the Manipur scene is a very unique social composition. The valley is very much in the mainstream of thought and culture; it would like to encourage the study of Sanskrit, Hindi, Indian classical music and other trends in the national mainstream preserving its colourful distinct identity. For this, the Manipur Sahitva Parishad, Manipur Sanskrit Parishad and other organisations are working very actively. I understand that the Manipur Sanskrit Parishad has written for Central assistance to meet the expenses of Sanskrit colleges and schools. I understand that only a very nominal grant has been extended so far. This is unfortunate and the amount should be incroased I would request the hon. Education Minister to look into the matter from a special angle; North-Eastern area, being a sensitive area and already far away from the mainstream politically, should be treated on a special footing, particularly in the matter of study of languages like Sanskrit and Hindi; not only in the valley, but also in the hill areas where we have the Christian community by utilizing the valley as the spring board. I have been giving this suggestion from time to time. Last year also, in similar debate, I made it. I hope this will receive the pointed attention of the Education Minister.

You have mentioned in your report about giving support and patronage to rural sports all over the country. In my part of the country Manipur, there are excellent indigenous games of various kinds which have been there as part of our community life for example, Mukna which is the Manipuri style of wrestling. Khong Kangjei, the Manipuri style of hockey Sagol Kangjei, the Manipuri style of polo which originated in Manipur according to authorities on the subject including the Encyclopaedia Britanica.

D.G., 1978-79

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Although the Manipuris cannot afford to play in the sophisticated fashion, polocontinues to be their popular game. Kang and Yubirkpi are the other games played there. Kang is a decent ancient indoor game highly technical and sophisticated in rules and practice. Yubirakpi is Manipur style of Rugby.

14.00 hrs.

So, also, there are other games like that. If we make a proper study, we can make them national games. They are very scientific, I should say, and they promote not merely sporting interests but all-round physical and mental development. Manipur is rich in sports talents. As you know the Manipuri boys and girls have been doing well in the eastern parts; the Gauhati University games, particularly, are always dominated by Manipuri boys and girls from the very beginning, the Manipuri cadets have also given a good account of themselves m sports and games in the eastern wing of NCC. So, the Union Minister of Education may consider extending more grants to the State Government for improvement of indigenous games so that some of these games could be picked up and introduced at the national level.

Then, the next point I would like to make is with regard to the maintenance of standards and priority of the classical dance, of India through authorized training institutes, whereever they are This can be done by providing adequate supervision and, at the same time, giving them proper financial assistance. I happen to belong to a community which has nourished the Manipuri style classical dancing-one of the ancient classical forms of Indian dancing-and I know what exactly is the responsibility of nurturing and maintaining a classical dance form . Now, the Sangeet Natak Akademi which is under your Ministry is running the Jawaharlai Nehru Manipuri Dance

Akademi there—a Manipuri Dance Akademi. The funds received by it are not adequate. Recently the Akademi took out a Ballet team which was very much acclaimed all over the country. It gave its performance in some major cities and all critics wrote highly of the ballets and of the suitability of the Manipuri style in ballets. This Ballet section should be a separate department under specialized Guru in the Jawaharlai Nehru Akademi, for which more funds will be required. Over and above this, we need special arrangements for training of teachers of classical dances. Otherwise it has been becoming very difficult to maintain the standard, uniformity and purity of classical dances. There is a lot of distortion here and there. For instance, when we see a classical Bharanatyam presented in Assam or in Manipur, we do not know what is the authenticity of it because anybody comes and teaches there. So also, Manipuri dance is taught and shown in other cities of the country under tent teachers who have no schooling in the art form. Incompetent proper The situation is horrible. On one occasion, in a very big cultural hall in a city in the South, at a reception to VIPs a show was put up and an announcement was made "The last item will be the famous Manipuri dance by so and so' but there was practically nothing Manipuri it. It was discovered in the run of the show. When the Chief Guest asked me 'Are you happy with it'. I said 'I am happy because you like the name of Manipur dance, and because the artist is a beautiful girl, but there is nothing Manipuri in the costume and the movements then, you called in Manipuri and we enjoyed it of course; we enjoy anything when are not choosy' But the sanctity and purity of the classical dances should be maintained and it can be done only by proper teaching by competent Gurus and elaborate propagation about the basic characters of the dances. With the help of the Minister of Education the classical

dances—not only Manipuri but other classical dances also—should be given proper protection and publicity, particularly in the big cities.

भी राम अबधेश सिष्ठ: (विक्रमगुज) -उपाध्यक्ष महोदय, सबसे पहले मैं यह कहना चाहता ह कि जनता पार्टी की सरकार और काग्रेस पार्टी की सरकार मे बहुत में भन्तर दिखाई पहते है । कई विभागों में बहत स्पष्ट मन्तर दिखाई पड रहे हैं लेकिन णिक्षा विभाग मे कोई भन्तर नहीं दिखाई पड रहा है। शिक्षा विभाग उस प्राने ढरें पर चल रहा है जिम डरें पर तीस साल से काग्रेमी हरूमत चलनी रही। उस के कारण उद्योग विभाग में नीति में स्पष्ट परिवर्तन मालूम हुआ, एग्रीकल्चर विभाग में स्पन्ट नीति म परिवर्तन मानुम हुमा, फाइनेन्स विभाग ने ऐतिहासिक महना प्राप्त की, हजार पान हजार भीर दम हजार के नोटा का डोमानिटाइजेशन करके स्यष्ट मफनता प्राप्त की. लेकिन जहा तक शिक्षा विभाग की नीतिया का मवान है पूर का-पूरा जा मैकाने के जमान से चल रहा था, वही नीति काग्रेस पार्टी न चलाई भौर वही नीति माज भी जनता थार्टी की मरकार चला रही है--यह बहत दुख की बान है।

मैं प्रपने भाषण को पाच खण्डो मंबाट कर बोजूगा--शिकानोनि, भाषानोति, सस्कृति नोति, खेलकूद भीर शिकामत्रालय के खर्चे का विद्याधिया की शिकामे भ्रमपान।

उपाध्यक्ष महोदय, शिक्षा नीति का जहा तक सवाल है, अभी तक जो काग्रेस की नीति थी, उसका उद्देश्य था देश को दो वर्गों में बाटा जाय—शासक और शोषको का एक वर्ग पैदा करे और दूसरा वर्ग हो—शासित और शोषितों का । इसलिये उन लोगो ने जितने ढग के स्कूल चनाये—ये चार-पाच किस्म के स्कूल चे—मिलिट्टी स्कूल, सेंट जेवियर्स के स्कूल, पंडलक स्कूल, आदि । जब इस तरह के स्कूल देश में चलेंने तो जो गावों में काम करता है, किसान का बेटा, इन ये कथी नही पढ़ेगा। मेहतर का बेटा पिटलक स्कूल मे नहीं पर्डेगा। ऐसा क्यों होता है? इस लिये होता है कि एक शासक क्यें बन जाय, अफसर का लडका अफसर बने और किसान का बेटा चपरासी बने या ज्यादा से ज्यादा किरानी बने। इस तरह की शिक्षा नीति काग्नेस की हुकूमत ने 30 साल तक देश मे चलाई। परन्तु दुख इस बात का है कि हमारी हुकूमत ने भी उस नीति मे कोई परिवर्तन नहीं किया।

उपाध्यक्ष महोदय, भ्राप को यह मालुम है कि मिलिट्टी स्कूलो में कौन जाता है। किसी साधारण गरीब का बेटा या किसान का बेटा वहा नही जाता है। मैं मत्नी महोदय से निवेदन करना चाहता हु ---वह कैटगरिकली यहा बतलायें- क्या किसी किसान का बेटा या जो गाव मे रहने वाला, 6-7 या 10 एकड जमीन जोतने वाले का बेटा भाई० ए० एस० या भाई० पी० एस० बना? 1 परसेन्ट भी माई० ए० एस० या माई० पी० एस० मे गरीव किसान का बेटा नहीं गया। ऐसा क्यो हुआ ? इसलिय कि यहा पर शिक्षा की दुधार नीति चलती रही--- भाई० ए० एस० का बेटा साई० ए० एस० बनेगा, किसान का बेटा किरानी या चपरासी बनेगा। इस नीति मे कोई परिवर्तन नही हथा।

जहा तक भाषा नीति का सवाल है— काग्रसी हुकूमत ने तीन भाषयी फार्मूला चलाया। यह तीन-भाषायी फार्मूला ठगेती का फार्मूला है, यह अग्रेजी को चलाते रहने का एक पेच है, दक्षिण भारत के लोगो को फुसलाने और उत्तर भारत के लोगो को मयभीत करने की नीति है। जब तक यह चलेगा, अग्रेजी को कभी भी हटाया नहीं जा सकता है और राष्ट्र भाषा को प्रतिष्ठित नहीं किया जा सकता है। मैं यह नहीं कहना चाहता हूं कि आप अग्रेजी को हटा कर हिन्दी को लाब वे, हिन्दी जाय चून्ह-भाइ मे, मुझे उस से मतलब नहीं है। मुझे मतलब इस बात से हैं कि क्षेतीय भाषा [श्री राम भवधेश सिंह]

चने, इस से वह भाषा प्रपने प्राप विकसित हो जायगी और ग्रमजी राज भाषा की कुर्सी से हट जायगी। अग्रजी जोड-तोड की भाषा है---शासक और शीषको को जोडने और शासित ग्रीर शोषितों को तोडने की भाषा है । द्याज दक्षिण का हलवाहा, मजदूर, चरवाहा उत्तर भारत के हलवाये, मजदूर और चरवाहे से मिल नही पाता है, क्यों कि ऋग्रेजी उस मे बाधक है। अग्रेजी होने के कारण वह मिल नही सकता है, क्योंकि उत्तर भारत का हरवाहा, चरवाहा भ्रप्नेजी नही जानता है, मजदूर भग्नेजी नही जानता है भीर दक्षिण भारत का भी हरवाहा, चरवाहा, अग्रेजी नही जानना है। इस तरह में अग्रेजी रख कर ये मुट्ठी भर शासक वर्ग के लाग यह चाहते है कि इस देश मे ऐसी भाषा रहे जा मुट्ठी भर लोग ही समझ सके। सस्क्रन भाषा से को जब नियमो मे कमा गया, बाधा गया और उन म उम को फसा दिया गया, तब प्राकृत भाषा भाई भीर जब उस प्राकृत भाषा को भी कसा गया, जो जनता न ग्रंगनी भाषा 'पाली' को बनाया भीर जब पाली भी नियमों में बंध गई, तो श्रपश्रश भाषाए फैली और अलग-अलग सूबो में अलग-म्रलग क्षेत्रीय भाषाम्यो का विकास द्वारा । ता हमेशा में शामक भीर शोपक लागो की यह नीति रही है कि एक ऐसी भाषा चलाई चाए जो ग्राम जनता की भाषा न हो सके। द्मगर घाम जनता की भाषा राज भाषा हो जाए, नो एक माधारण गरीब भादमी का बैटा भी राज-पाट में हिस्सा लेगा, वह भी राज-पाट मे वक्षल देगा भीर उस का हकदार होगा । इसीलिए भ्रमी तक यहा के हुकमरान भीर शाषक वर्ग के जो लोग रहे हैं वे जानकृत कर अग्रेजी को राज-भाषा बनाए हुए हैं और इस को चलाते रहे है।

मुझको कहना तो बहुत था इम मसने पर लेकिन झाप ने घटी जो वजा दी है, तो मैं तीन मिनट मे झपनी बात कह कर समाप्त कर दूंगा। जपान्यका महोदय · नहीं, प्राप एक मिनट में खत्म करिये क्योंकि एक मिनट ही प्राप का बाकी रह गया है।

भी राम प्रविदेश सिंह . भाषा नीति के बाद मैं सास्कृतिक महत्व की घोर सरकार का ध्यान खीचना चाहता हु । सास्कृतिक भ्रान्तिया ही कान्ति को रोकती हैं। इस देश ने सास्कृतिक भ्रान्तिया इतनी फैल गई हैं कि वे किसी तरह की कान्ति को पनपने नही देती हैं। न वह सास्कृतिक कान्ति को बढ़ने देती हैं, न ग्रायिक क्रान्ति को फैलने देती है भौर न राजनीतिक कान्ति को ही होने देती हैं भीर यह भ्रान्ति पूराणो भीर धार्मिक प्रन्थो के जरिये फैलाई जा रही है। इसलिए मेरा कहना यह है कि देवी देवताग्रो के खिलाफ जो प्रचार होना चाहिए, वह होने दिया जाए। धाजकल संग्कारी मंशीनरी धीर रेडिया धीर जितने भी प्रमारण के यत्र हैं, वे ऐसा नही होने देते हैं। मैं शिक्षा मत्रालय से यह कहना चाहता हू कि बहुत सी ऐसी क्तिबे छापी जा रही है जिस में पौराणिक कहानियों के जरिये बच्चो का यह चीज सिखाते है कि देवी देवता महान् हैं भीर भाषमी महान् नहीं है और मिट्टी की जा यह मूर्ति है, यह बडी है। इस तरह से पौराणिक कहानियों के जरिये बच्चो के कोमल दिमाग मे यह चीज भरवी जाती है कि इन्सान बडा नहीं है इन्सान छोटा है भौर मिट्टी की मूर्ति बडी है। इस तरह की मास्कृतिक भ्रान्ति से जा कान्ति रुकी हुई। है, उसके खिलाफ शिक्षा मल्लालय को संबेष्ट होना चाहिए और इस तरह की ग़लत बाते जो किताबों में छपती है, उन को रोकना चाहिए। मैं यहा पर ऐसी किलाब नहीं लाया हु जो भ्राप को दिखाता लेकिन मैं यह कहना चाहता ह कि टेक्स्ट बुक्स इतनी सडी-गसी छापी जा रही है, जिन का कोई हिसाब नही है। इस तरफ़ शिक्षा मवालय को ध्यान देना चाहिए।

खेल-कृष भीर हरिजनो की सिका के बारे में भी मैं एक सब्द कहना चाहता हूं।

इतने दिनों के प्रयास के बाद भी और इतना दोल बजाने के बाद भी-पिछली हुक्मत यह डोल बजाती रही है कि हम ने हरिजनो और भाविवासियों के लिए इतना खर्च किया है-षो स्टेटिस्टिक्स भारत सरकार के हैं, उन में यह लिखा हमा है, मैं केवल एक सूबे के साकडे ही गिनाना चाहता हु सौर वह बिहार है, वहा पर छड़ी क्लास से लेकर घाठवी क्लास तक हरिजन बच्चो की सख्या 11 फीसदी है भीर प्रादिवासी बच्चो की सख्या 18 फीसदी है भौर भागे बढ़ते हैं तो नवी से ग्यारहवी तक वह घट कर कमश 6 फीसदी और 8 फीसदी रह जाती है। इसका मतलब बहु है कि कोई भी ध्यान नहीं दिया गया भौर यह ढाल बजाया गया । यही रवैया यदि इस मरकार का भी रहा, हरिजनो भौर भादिवामियो का यदि ढोल पीटा गया ता इससे काम चलन वाला नहीं है। यदि भाप भी ढोल पीट कर ही काम चलाना चाहे तो मझे कुछ नही बहना है। मैं शिक्षा मत्री जी से पूछता चाहता ह कि वह बताये कि हमारे देश की भाषा नीति क्या होगी?

MR DEPUTY-SPEAKER I will call the next speaker now

भी राम धम्बेश सिंह इम देश की शिक्षा नीति क्या होगी भीर हरिजनो पर टोटल एजूकेशन के बजट का कितना खर्च किया जाएगा? कितने प्रतिशत भादिवासियो पर भीर पिछडी जातियो पर खर्च किया जाएगा। भापको इसको साफ साफ बताना होगा।

MR DEPUTY-SPEAKER: Shri Dajiba Desai You will also have eight minutes

SHRI DAJIBA DESAI (Kolhapur). Eight minutes I am sorry, I do not want to speak.

भी राम भवाजेश सिंह उपाध्यक्ष महोदय, इनका समय मुझे दे दिया जाए ।

उपाञ्चक महोदय : इस तरह फिसी का समय किसी को महीं मिल सकता है। उनका तो पाच मिनट था, मैंने तीन मिनट बढ़ाया है। अब वह नहीं बोलना चाहते हैं।

Now the next speaker, Mr. Somani

भी एस० एस० सोमा नी (चित्तीडगढ़) माननीय उपाध्यक्ष महोदय; मैं शिक्षा विभाग की घनुदान मागो का समर्थन करने के लिए बाडा हुमा हं। इस बात से इकार नही किया जा सकता है कि शिक्षा विभाग पर इस देश के राष्ट्रीय चरित्र को बनाने की बहुत बडी जिम्मेदारी है। पिछले तीम साल के शासन मे, हमारे देश के लोगो का राष्ट्रीय चरित्र मही बना है। उसके कारण ग्राज हमारे सामने सारी समस्याए खडी हुई हैं। हमारे राष्ट्रीय नेता हमेशा यह बात कहते रहे कि हमे बहुत खेद है कि हम ने शिक्षा पद्धति में कोई परिवर्तन नही किया । मैं कहना चाहता ह कि उन लोगो का दिमाग इस सम्बन्ध मे साफ बही था, उन लोगों के दिमाग में कोई कल्पना नहीं थी कि हम देश में कैसे नवयुवक बनाना चाहते है। उन लोगो को यह माल्म ही नहीं था कि वे इम देश को कैसा बनाना चाहते हैं। जिस घादमी के गामने भविष्य का स्पष्ट चित्र या नकशा न हो बह कैसे देश को बना सकता है। ग्रावश्यकता इस बात की थी कि हम ग्राजादी के तुरन्त बाद इस देश मे ऐसी शिक्षा पद्धति लागु करते जिससे कि ऐका नवयुवक निकलता जिसको कही पर भी खडा कर देते तो भी वह उपयोगी सिद्ध होता । घाज दुनिया के कुछ देशो ने हमारे सामने उदाहरण पेश किये हैं। स्कूल मे पढ़ने वाला विद्यार्थी युद्ध के समय सीमा पर खडा होकर दूश्मन का सिर फोडता हैं बही विद्यार्थी शांति के समय खेतो, कल-कारखानो मे काम करता है। किन्तु हम यह नही कर सके। क्या हम यह नहीं कर सकते थे ? कर सकते थे परन्तु इसके लिए ईमानदारी चाहिए। हमारे भाई ने कहा कि शिक्षा विभाग से राजनीति चलती है. शिक्षा विभाग मे धशांति पैदा करने का प्रयास किया जाता है। इसी बजह से ये सारी परिस्थितियां बनी हैं।

[श्री एस० एस० सौमानी]

में किसा मली जी को कहना चाहता हु कि हम कही पर वैदिक शिक्षा की बात करते हैं, कही पर अनुशासन की बात करते हैं, हम कड़ी पर नवयुवको को देशभक्त नवयुवक बनाने की बात करते हैं। परन्तु उस माने मे भापने अपने बजट में क्या व्यवस्था की हैं ? मैं चाहता ह कि शिक्षा के बाद एक सीधे-सादे विद्यार्थी को हम घर से बाहर निकार्से। घर से बाहर उसको जगल मे रखे, केम्प मे रखे। वहा उसको हल चलाने से लेकर बन्द्क चलाने तक की शिक्षा दी जाए । इस तरह का एक नया नवयुवक एक साल मे तैयार होगा । इससे अनुशासन उसके जीवन में भ्राएगा, मामाजिकता उसके जीवन में भाएगी। इस प्रकार से नये नवयुवको का निर्माण भ्रापको करना पढेगा।

हमारी शिक्षा प्रणाली विद्यार्थियो को जीवन और धनुशासन मे विरत करती है। इसीलिए हमारे यहा भिक्षित बेरोजगार लोग हुमारे देश के लिए बहुत बड़ी भ्राफत बने हुए है। यहाराज प्रश्न धाते हैं कि सब की बेरोजगारी कसे दूर हा। मैं कहता ह कि बैरोजगारी इस प्रकार दूर होने वाली नही है। इसके लिए हमे चरित्रवान युवको का निर्माण करना होगा, राप्ट्रीय चरित्र विद्यार्थियो मे उत्पन्न करना होगा। शिक्षा का व्यवसाय के साथ भी जोडना पहेगा।

कोठारी कमीशन हमने विठाया था। इन्ही विसगतियो पर दृष्टिपात कर वे उसने उत्पादनोनमुखी शिक्षा का सुझाब दिया । परन्तु यह कवल मुझाव है, व्यावहारिक नही है। इसी वहज से मैं कहनाचाहताह कि दम जमा दो जमा तीन, बाठ, चार, तीन भीर सात, पाच, तीन व चक्कर में न पडे। भूल-भूलैया में भाप न पड़े, शिक्षा प्रणाली कोई भी ग्राप ग्रपनाए परन्तु उसको ठीक तरह से ग्राप कियान्वित करे, यह बहुत ग्रावण्यक है। पदति को कुछ भी नाम दे दे परन्तु ईमानदारी से उसका इम्प्लेमेटेशन होना चाहिये । धनर नही होगा तो काम ठीक नही होगा। धाज भावभ्यक्ता इस बात की है कि हर व्यक्ति

को पढ़ना, शिखना, निमना, वे जो तीन मार्स कहे जाते हैं हम सिखाएं। मिशका वे कारण प्रजातंत्र को झागे बढाने में वडी कठिनाई या रही है। इसकी योर द्यापको विशेष ध्यान देना चाहिये।

APRIL 12, 1978

शिक्षा विभागों में जो अंचे अ वे स्रधि-कारी बैठे हुए है, बाहे कमिशनर हैं, बेयरमैन है, बायरेक्टर है उन पर विशेष निगाह रखी जानी चाहिये। तीम साल में एक प्रादत उनको पड गई है काम करने की जो ठीक नहीं है, इस प्रादत को वे बादल नहीं रहे हैं। सरकार बादल गई है पर उन लोगो के दिमाग नहीं बदलें हैं। यह बहुत भावश्यक है कि उनको सरकार की नीतियो के धन्सार काम करने वे लिए मजबूर किया जाए ।

मै प्रापको वन्द्रीय विद्यालय सागर का एक उदाहरण देना चाहता हू। यहा प्रिसिपल के खिलाफ तीन धारोप हैं। सी बी धाई ने उनकी जाच की । तीन वेस रिजम्टर हो चुर हैं। उन विसस में जो मदद करने वाला भ्रष्ट्यापक है वह ससपेड हुआ। परन्तु जिस के खिलाफ सी बी घाई के तीन केस है उनके खिलाफ कोई एक्शन नहीं है क्यांकि वह प्रिंसिपल क्लाम वन द्याफिसर है। कोई साधारण व्यक्ति होता तो सी० बी० माई० के नाम पर ही सम्पेड कर देते । छ सी नपशा गबन का मामला है, फर्जी दस्तखत का है, ग्रसिस्टेट कमिशनर भोपाल ने मना करने के बावजुद एक ग्रन्डर एज व्यक्ति का एप्लायमेंट देने का है भीर सी बी भाई के तीन वेसिस होने के बावजूद ऐसे व्यक्ति को समपैड कर विया जाता है जो इन विसस में सहायक होता है । जिम प्रध्यापक ने सहयोग विया सी बी धाई की इनक्क्यावरी में उसकी जनवरी से ससपेड कर दिया गया था। राज्य शिक्षा मत्री से मैंने इस की चर्चा की है भीर उन्होंने भारवासन दिया है कि मैं उनको रीइम्स्टेट करूगी, उनके साब सम्याय हुवा है । लेकिन समता है कि व्यक्तिकारिको के बीच में जाने के बाद इस बात को प्रधि-कारियों ने करने से मना किया थीर हमारे सिक्सा मंत्री जी ने कहा कि उसका ससर्पेशन सही हुआ है या गलन, इसकी जांच के घादेश बह दे रहे हैं। इसका क्या मतलब होता है? इसका मीधा मतलब यह है कि धभी तक बह प्रधिकारियों के करे घनुसार काम करने हैं। इसको बदलना पड़ेगा। हमारे शिक्षा मत्री महोदय बहुत विद्वान है, विचारक है थीर में समझना ह कि एक बहुत ही मढ़ी व्यक्ति इस मत्रालय का काम होगा। में घाशा करना ह कि वह इसको देखेंगे और इस पर विचार करेंगे।

एक दूसरा उदाहरण मैं सम्मृत सम्यान वा देना बाहना हूं। अधिकारियों व खिलाफ कोई कमें बारी न बोले अधिकारी अपनी मनमानी करें उसका उदाहरण अगर आपको लेता हो तो राष्ट्रीय सम्कृति सम्यान है वहा आपको मिल जण्एगा। वहा वे सुपिरटेडेंट वा एक मामला मैं बना रहा हूं। वह मार्च 1977 से समपेगन में हैं। उस वेस में कोई गम्भीर अरोप नहीं हैं। वहा पर उसका मजब्र किया ज रहा है इस बात के लिए कि वह अधिकारियों वे खिलाफ कुछ क बोले। आप विवार करें इस पर। आरोप भी काई गम्भीर नहीं हैं।

तीमरा मामला पाच हजार नैणनल फिटनैस कोर के प्रध्यापको का है, मुपरबाइजरो का है। दिल्ली एइमिनिस्ट्रेणन को मने पत्र लिखा। ग्राप से भी बात हुई भीर ग्रापको भी पत्र लिखा है। परन्तु इन लोगा को कोई देखने वाला नही है। 1957 में जो ग्रेड इनको मिला था वही ग्राज भी मिल रहा है। बर्ड पे कमिणन को शिक्षा विभाग ने लिख दिया था कि इनकी सर्विमिस हम राज्य सरकार को सौंप रहे हैं इस्रलिए कमिणन इन्हें बारे में कोई सिफारिश न करे। उसने कोई सिफारिश न करे।

नहीं की । इसका परिणाम यह है कि 1957 में जो ग्रेड इनका या बही झाज भी है। इन पांच हजार लोगों को चार साल में कोई इन्कीमेंट बही मिल रहा है। उनकी अपनी कोई अपनी स्थित नहीं है। सरकार उनको एवजाबं करने को तैयार नहीं हैं।

दिल्ली एडमिनिस्टेशन का मै उदाहरण देता हूं। 349 ग्रध्यापक हैं जिन को दिल्ली एडमिनिस्ट्रेशन एवजार्व करने को तैयार नहीं है । पत्र लिखा मैंने भीर इसके बारे में पूछा तो मझे उत्तर धाया कि हमारे यहा पर प्रशिक्षित कई हजार लोग बैठे हुए हैं उनको भी हम पहन बीम बरम तक काम नहीं दे सकेंगे, इनको कैमें लगा मकते है। ये लोग दुखी है मैटली पर्ग्टर्व्ड है। ये हडनाल करने जारहेथे। मैने मना किया। मैने कहा जनता पार्टी की मरकार की नई नीति बन रही है इसमें कुछ समय ला सकता है परन्तु निण्चय ही भ्रापकी मागो पर सहानभृतिपूर्वक विचार किया जाएगा, इनको मुना जाएगा ग्रीर उनका निराकरण किया जाएगा । मै प्रार्थना करता ह कि नैशनल फिटनैस कोर के प्रतिनिधिया को बुला करा प्राप कोई निर्णय करे, उन ' मामलो को देखे, उनकी मुविधामा वे मामलो पर विचार करे। भ्राप एक बार कहने है कि इनको बन्द करना ठीक नहीं होगा । परन् मै कहना चाहना ह कि यह पब्लिक स्कूल जनतव में को ह के समान है।

ध्रापने वेन्द्रीय विद्यालय खोले, अच्छी बात हैं । लेकिन उनको भीटीनोमस बीडी बनाया है जो मेरी राय में गलत है । उसको स्टेटयूटरी बीडी बनाये ताक वहां के कर्मचारी भ्रपने भीवामें का निर करण कर सकें । श्रीटोनोमम बीडी होने के कारण 15 हजार कर्मचारी वहां वे भूधिकारियों के कब्जे में हैं । इसलिये भूधिकारियों की कुपा पर वहां के कर्मचारी न रहे यह मेरी माग हैं । भूधिकारी भीर कर्मचारी दोनो सरकार के नियमों के भूधीन रहे । बहुत

बडा स्टाफ हैं और डाई लाख के करीब बिद्यार्थी पडते हैं और 15 हजार का स्टाफ हो इतनी बडी सस्या को औटोनोमस बीडी बना कर माप किम का भ ला करना चाहते हैं, यह बात मेरी समझ में नही माती।

हम नये सिरे से विचार करे, हमको नये देश का नये सिरे से निर्माण करना है, नये नवयुक्क बनाने है। ग्राप पाच माल निकाल कर जा सकते है परन्तु यह पाच साल अपने इनिहास का ऐमा युग होना चाहिये जिसमें श्राने वाली पीढी इस देश में ऐमी खडी हो जो समाज सेवी हो, देशभक्त हो श्रीर उसी पीढी वे भरोमे पर इम देश की तरफ कोई भी श्रांख उठा कर न देख सके। मैं चाहता ह कि श्राप मित्रय हो कर इम देश को श्रागे ले जायेगे। इन्ही शुभ कामनाश्रो के साथ मैं श्राप की श्रनुदानों का समर्थन वरता हु।

श्री कथरपाल हेमराज जन (बाला-घाट) · उपाध्यक महादय, शिक्षा की म(गो पर चर्चा चल रही है। उपाध्यक्ष महोदय, यह देखने मे झाया है हम गाव से चुन कर झाते हैं, भीर हमारा जिला है एक गाव। तो वहा पर ऐसी प्रणाली चल रही है, शिक्षा मती जी जरा लिख ले, कि शहरी ग्रचल मे रहने वाले शिशक को शहरी ग्रलाउस मिलेगा ग्रीर उसको मकान का किराया भी मिलेगा, भौर ग्रामीण प्रचल में, जो 80 फीमरी हमारे देश की रचना है भीर भ्राप रोज उसकी चर्चा करते है कि भारत 80 फीसदी गावो में बसा हुन्ना है, वहा शिक्षक का विसी किस्म की सहालयत नही है ग्रीर उसकी तनस्वाह भी कम है। ता भ्राज के नये परिवर्तन युग मे धगर हम दरअस्ल मे अपनी शिक्षा को मजबूत बनाना चाहते है तो मेरा निवेदन है कि यह बहुत बड़ा निर्णय भापको लेना होगा कि ग्रामीण प्रचल के शिक्षक को शहरी भ्र बल के शिक्षक से ज्यादा तनकहवा मिलनी चाहिये। यह मैं प्राइमरी स्कूलो की बात

कर रहा हूं जहां हमारी भावी पीड़ी की नींव पड़ती है । गांवो मे शिक्षको से जो अपेका. करने है तो एक तो शाला भवन महीं हैं, दूसरी बात यह कि हमारा शिक्षक ट्रांसफर हो कर जब जाता है परिवार ले कर तो उसके भावास की कोई व्यवस्था नहीं है । अभी ग्रामीण उत्थान की जो वर्षा चल रही है तो मैं भाशा कहंगा कि प्रत्येक ग्राम पंचायत जहां पर कि यह स्कूल हैं वह पंचायत हमारे शिवाको के लिये मकान बनाये और उनसे उचित किराया ने जिससे शिक्षक का अगर ट्रामफर हो तो उसको रहने के लिये मकान मिल जाये । भाज उनको गांव मे रहने के लिये मकान नहीं मिलता ।

एक बहुत बड़ा शिक्षा के अन्दर देश मे हाहाकार मचा हुमा है। हरिजन, मादिवासी भाषयों को स्कालगणिय मिल गही है, रिजेंबे-शन भी है। लेकिन यह इतने तक ही सीमित नहीं रहना चाहिये। हमारा तो कहना है, भीर भाम देश की जनता की भाख लगी है कि केवल जातीयता के प्राधार पर जो सरक्षण ग्रीर सुविधा मिल ग्ही है, ग्राज इसका मृत्याक्त करे 30 माल के बाद तो मेरा यह कहना है कि मरकार से हैमियत के प्राधार पर, जिनकी तनस्वाह 500 भ्पये तक है उन तमाम लोगो के बच्चो के लिये, वही महिलयत मिलनी चाहिये शिक्षा के ग्रन्दर, वही छट मिलनी चाहिये, जो हरिजन ग्रादि वासिया को मिल गृही है। धाज हम अपेक्षा करते हैं कि ग्राभीण ग्रचल में हमारे शिक्षक प्रच्छी शिक्षा हमे दे, हमारे बच्चो की प्रच्छी तरह पढाए, लेकिन उन की तनख्वाह का जो स्तर है वह इतना कन है कि उन का मन ग्रपनी दाल-रोटी की तरफ लगा रहता है। कुछ सदस्यों ने कहा कि उन को ट्यूशन नहीं करने देना चाहिए। तो उन की तनख्वाह को देख लीजिए। एक शिक्षक है, क्या उसकी पत्नी मजदूरी करने जायगी ? बया उस का भरण पोषण उस तनस्वाह मे हो सकता है? इस की घोर भी हमे ध्यान देना चाहिए।

D.G., 1978-79

हमारे गांवों के अन्दर आज क्या हालत है ? मैं प्रपने जिले भीर प्रपने क्षेत्र की हालत बताता हूं। 1204 प्राइमरी पाठ-शालाएं वहां हैं। उन 1204 प्राइमरी पाठशालाओं में से 262 शासकीय भवन में हैं. 355 पाठशालाएं गांव के लोगों भीर प्राम पंचायतों ने बनाए हैं। बाकी जो पाठ-मालाएं हैं वे किसी पटेल की परछी, उस के वरांडे या हनुमान जी के मंदिर में लग रही हैं भीर स्कूल खूल गए । बारह-बारह साल हो गए। एक एक शिक्षक पांच पांच कक्षाएं पढ़ा रहा है। यह हमारी ग्रामीण शिक्षा का स्तर है। हम कैसे अपेक्षा करें कि हमारे बच्चे भीर देश की माने वाली पीढ़ी किस तरीके से मजब्त बनेगी। एक इंजीनियर को तयार करने के लिए पालक का भीर शासन का 80 हजार रुपया सार्च होता है । एक डाक्टर को तैयार करने के लिए पालक भीर शासन का 80 हजार रुपया खर्च होता है भौर डिग्री मिलने के बाद, डाक्टर भीर इंजीनियर बनने के बाद हमारे पास उस का उपयोग क्या है ? पालीटेकनिक कालेज खले हैं। जो गरीब लोग हैं कम ग्रामदनी वाले, उन लोगों ने इंजीनियरिंग कालेज महंगा होने के कारण ग्रपने बच्चों को पालीटेकनिक में शिक्षा प्राप्त करने के लिए भेजा। लेकिन वहां से डिप्लोना लेने के बाद उन के रोजगार की कोई गाःटी नहीं है। इस तरीके की पद्धति से हम अपने देश में शिक्षा का कैसे विस्तार करेंगे और यह इतनी बड़ी स्रशांति जो देश में फली है जम को हम कैसे दूर करेंगे ?

इसलिए शिक्षा मंत्री महोदय से मेरा निवेदन है कि ग्रामीण मंचल में शिक्षा को उठाने की चेष्टा करे भीर पाठय-पुस्तकों को भी देखें। शिक्षा मंत्री जी ने भ्रपने बड़े भाई की पुस्तक से पढ़ा होगा लेकिन भाजकल तो रोज पाठ्य-पुस्तकें लोग खरीदते हैं। देश की जनता का पूरा बजट इस में साफ हो जाता है । देख लीजिए, इस समय सब इस जिन्ता में हैं कि परीक्षा या गई, इसके बाद स्कूल खुलने वाले हैं। दो महीने की तनक्वाह बच्चों की पाठ्य पुस्तकों में चली जायगी। इस तरह लोगों का सारा बजट उलटा पूलटा हो जाता है। तो इस का सरलीकरण होना चाहिए भीर ग्रामीण भंचल पर मंत्री महोदय विशेष ध्यान दें, इतना ही मेरा निवेदन है । मैं उम्मीद करता हं कि सभी लोग मिल कर इस के ऊपर कुछ सोचेंगे।

MR. DEPUTY SPEAKER: Now, I call the Minister.

PROF. P. G MAVALANKAR (Gandhinagar); Mr. Deputy Speaker, Sir I want to make a submission and also raise a point of order.

MR. DEPUTY-SPEAKER: what rule?

PROF. P. G. MAVALANKAR: Under the relevant rules.

MR. DEPUTY-SPEAKER: Unless you quote the rule, you cannot raise the point of order.

PROF. P. G. MAVALANKAR: I am raising the point of order under the well-established practices.

DEPUTY-SPEAKER: I am sorry. You cannot just over-ride the House on a point of order. I have to regulate the debate of the House. Unfortunately, you are trying to take advantage of it.

PROF. P. G. MAVALANKAR: I am sorry. I take strong objection to the word 'advantage'.

MR. DEPUTY-SPEAKER: Unless you quote the rule nothing will go on record.

(Interruptions) **

PROF. P. G. MAVALANKAR: I have been associated with the subject of Education for the last nearly thirty years, and yet I am not allowed to speak! At least you hear my point of order.

^{**}Not recorded.

MR. DEPUTY-SPEAKER: Under what rule?

PROF. P. G. MAVALANKAR. Under all relevant rules I am going to speak.

MR. DEPUTY-SPEAKER: Will you please take your seat? You must know how to behave in the House.

PROF P. G. MAVALANKAR: I know how to behave. Don't tell me. I know how to speak..... (Interruptions)**

MR. DEPUTY-SPEAKER Nothing will go on record What I also have said will not go on record

(Interruptions) **

MR DEPUTY-SPEAKER You cannot have a point of order under all relevant rules

PROF P. G MAVALANKAR. point of order this Under the 15 established practices and as intimated to us by the Lok Sabha Secretariat under the guidance of yourself and the Speaker, they ask us Members of Parhament to convey to the Chair which are the subjects on which we want to speak, telling us also for how long we could speak I have given a particular choice of preference under which Education naturally gets the higher priority I am given only ten minutes for three Ministries, but I have not exhausted my time Under what rule, therefore, can you stop me if I have not completed my time limit of 10 long minutes You must give me 3 minutes atleast.

MR DEPUTY-SPEAKER: Mr Mavalankar, please take your seat You had given preferences for Information and External Broadcasting, Education. Affairs But you cannot speak on the Demands of all the Ministries what you prefer. You were asked to give your preference so that we could give whatever subject you you time on thought important You have already spoken on Demands for Information and Broadcasting Ministry and you have taken 8 minutes here. Therefore, you cannot speak on Education also.

PROF. P. G. MAVALANKAR: I have taken only seven minutes on Information and Broadcasting. Others have taken much more time. (Interruptions).

MR. DEPUTY-SPEAKER: There are others who want to speak and they have not been allowed because there is something like a time-table. You cannot speak on all subjects There are parties which are not given time, they have better rights than you have.

(Interruptions) **

MR DEPUTY SPEAKER Nothing will go on record (Interruptions) **

PROF P G. MAVALANKAR. In the past, debates have been extended.

MR DEPUTY-SPEAKER If it is extended, it is a different matter

(Interruptions) **

MR DEPUTY-SPEAKER Nothing will go on record, whatever he says The hon Minister.

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR PRATAP CHANDRA CHUNDER): I should like to thank the hon Members for having given some valuable suggestions on this very important debate on education and social fare and culture I am sorry that towards the end my esteemed friend and hon, Member Prof Mavalankar was annoyed and I request him if he has got any points to make, certainly I would welcome them. I would welcome any suggestion and I have accepted many suggestions from him earlier and I do not think that concerning particular point or my ministry which education might occur to my esteemed friend Prof. Maylankar will go unattended.

PROF. P. G. MAVALANKAR: I am on a point of order, there is no quorum.

^{.**}Not recorded.

MR DEPUTY-SPEAKER Let them count the Members, if there is no quorum let the Bell be rung

PROF P G MAVALANKAR I will see that every time now, quorum is demanded! You punish us for sitting here People make speeches and go away I am not interested in hearing my voic, but I have a duty to perform

MR DEPUTY-SPEAKER Every Member has that Some names have to go out because there is some time regulation. You can't have all the advantages.

PROF P G MAVALANKAR I do take objection to the word 'advantage'

MR DEPUTY-SPEAKER Whatever objection you may take that is what you are trying to do it is very evident

PROF P G MAVALANKAR What is evident?

MR DEPUTY SPEAKER I am sorry Mr Mavalankar, I never expected you to do like this I think you should have better sense

PROF P G MAVALANKAR I am very sorry What do you mean by 'better sense'? I object to those words I never expected the Chair to use those words against me I have not come here to hear such words I expected better treatment from the Chair I know how to respect the Chair

MR DEPUTY SPEAKER The Chair has been giving you all the best treatment

PROF P G MAVALANKAR I do not want meharbani If you do not like my coming to the House, for all times to come I will go

MR DEPUTY-SPEAKER You have been given all the best treatment

PROF P G MAVALANKAR: I could even resign from the House if you want, I do not mind, it is not important that I should come to speak here, I cannot tolerate the Chair using so many words for me. What have I done?

MR DEPUTY SPEAKER Please take your seat now

DR PRATAP CHANDRA CHUN-DER As I said earlier, I should like to express my thanks to the hon Members for many valuable suggestions that they have put forth, with many of the points that they have raised I agree and I should like to point out how the present government has already tried to implement some of the points which have been raised during this debate and is also going to implement some of the other points At the earlier stage, I shall try to in dicate the broad policies which will cover a large number of points which have been raised and towards the end I shall deal with some of the specific points which have been raised by the hon Members

I am sorry that my esteemed friend hon Member Shri Ram Awadhesh Singh had stated that he did not find any difference between the education policy of the Janata government and the previous government If he had cared to listen to some of the debates which had taken place in this House and also read the newspaper reports it would have been clear Still for the information of the hon Members of this august House, I should like to spell out the differences

In fact we are at the threshold of a big change m our educational policy and we have proceeded far in implementing this change You will notice that we have to place our education in proper perspective first I agree that there is a lot of illiteracy in our country and it has been our Constitutional responsibility under Article 45 that within ten years after the Consti tution, that is, by 1960. we should have made the education for all children upto the age of fourteen years free and compulsory Unfortunately we have not done so and the result is that not only children in large numbers are not going to schools, but those who were children, but now are adults, are illiterate and their number rung into several crores.

33I

[Dr. Pratap Chandra Chunder]

Prof. Dilip Chakravarty has given us the figures and some other hon. Members have expressed concern and we are also equally concerned about this. Therefore, at the earliest possible opportunity, last year in April, I made a statement indicating the priorities of this Government and in this change of priority, you will find at once how our policy is different from that of the previous Congress Government. I stated that our first priority would be universalisation of primary education, nonformal education for drop-outs and others who could not be brought for economic and various other reasons within the formal system and we would have to start a big programme for adult education

भी चन्द्रशेकर सिंह (वाराणसी) यह भापकी नीति है या कार्यक्रम है।

उपाध्यक महोदय : ग्राप जरा सुन लोजिए ।

DR. PRATAP CHANDRA CHUNDER. Now these are the basic problems that we have to overcome and pursuant to that we have been taking steps and I would like to indicate what steps we have taken and what steps we are going to take

In the first place, with regard to the broad-basing of education, which is the universalisation dependent upon of primary education, we are to bring within the next Five Year Plan, more than three crores of our children who do not go to schools into the education system, part of them will be taken in the formal education system and part in the non-formal system. There will be some spill over of about two crores of children who will be taken up the next year after the Five Year Plan. For this purpose we will require some more schools and newer type of policy in our primary education system so that children might be retained in the simply universal schools It is not admission into the school, but universal retention which is also one of the most important points. Therefore, we

have indicated in our plan programme a number of points which will have to be taken into consideration and implemented for this purpose. We have thought of opening more and more schools for the purpose of our children who are not in the school system. In addition to this, not only for this type of children, but also for the drop-outs—their number is very massive, we are launching a big scheme for non formal education

DR SUSHILA NAYAR (Jhansı) What about schools without teachers?

DR. PRATAP CHANDRA CHUN-DER In addition, we are also tyring to take up a massive programme of adult education. We have also already set up the National Audit Education Board, in which the National Adult Education Programme has been formulated We had a number of meetings. I bad met the leaders of all political parties in Parliament and I had discussed these problems with them I met the various representatives of teachers and the trader students. unions and various other bodies for the purpose of implementing this massive Adult Education Programme The target that we have fixed for ourselves is that we are to educate ten crores of adults, between the age of fifteen and thirty five within five years' time It is a major shift in our approach to education and this has been followed up by our discussion with the Planning Commission

You will be pleased to know that in the previous Plan we had not laid so much emphasis on education at the lower stage for the purpose of broad basing education. Under the previous plan, only 32 per cent of the plan allocation had been provided for elementary education. I am glad to point out that after our discussion with the Planning Commission, the Planning Commission has allotted about 50 per cent for elementary education. Under only Rs. 18 crores the previous plan, had been allotted for adult education. Now Rs. 200 crores have already been allotted for adult education. I had

discussions with the Planning Commission and also our esteemed Prime Minister, who is the Chairman of the Planning Commission They agreed that in view of the fact that we are having a rolling plan, more funds will be available if we can show results throughout the Country If this is not a major change in the policy. I do not know what it is, because illiteracy has been a shame which has been imposed on us all these years We have neglected the rural areas and of the community poorer sections We have neglected the scheduled castes and scheduled tribes. We have not given them the minimum educat on that they need So we have slashed our allotments for higher education for at least five years to come we have said that it will be less than 40 per cent whereas earlier. higher education commanded about 60 per cent of the plan funds. It that is not a change, I do not know what change is! This is our policy We want to give education to the downtrodden and to the backward sections want to set up schools m rural areas We want to give proper education to the drop-outs who have not been able to continue their schooling That is the vital change

Shii Dilip Chakravarty mentioned about Shri Jayaprakash Narayan I am quoting an extract from a letter which Shri Javanrakash Naravan wrote to me from Patna on November, 30 He had sent us the draft education plan for our people He stated that this was expected to be finalised and published and placed before him before the end of December, 1977 wanted to discuss this matter with me However, that was not done I am reading one sentence from his letternot as a certificate to myself, but this is in appreciation of the new change that this government has made He said:

"I appreciate your efforts for universal education" This is a massive change and if we can make it successful—I hope all sections of the House will come forward to help us—we

will change the whole intellectual climate in our country. Today the need is to give education to our down-trodden, to the backward sections of our people, who are coming from the scheduled castes and scheduled tribes and who have been deprived of all these advantages in the past. That is the massive change which we wanted to initiate and our respected J. P. also appreciated this particular approach which we have undertaken under this coming pattern.

I would like to indicate briefly the various proposals we want to implement stage by stage First we have the question of universalisation of primary education We have noted that formerly there was no proper allocation of funds in this matter. We have to place education in proper perspective India is a big country The Central Education Ministry has got only limited powers Actually the powers for implementing education and also framing general and detailed policy for education are with the State Government-

Today we are facing the problem of Centre-State relations More and more States are trying to claim more and more power But we notice that earlier under the Constitution the State alone had got the power to deal with educational matters except under item 66 where the Central Government had power to set the standard for the universities and higher educational institutions and some technical institutions But under the Forty-second Amendment. the matter has been brought under the Concurrent List The matter has been raised here by several speakers and they wanted to know what is the attitude of the Gov ernment in this field. Now, this point is not yet finally decided because, as you know, some of the aspects of the Forty-second Amendment have already been changed with the concurrence of all section of this House

As regards the other amendments including this matter of education remaining in the Concurrent List or not,

[Dr. Pratap Chandra Chunder]

it is under discussion with the leaders of the Opposition Parties. Till that is done, it will not be in my power to declare what will be the attitude of Government. But apart from that. I would like to point out that even if education is in the Concurrent List, that does not give power to the Central Government to exercise executive authority. Under the Constitution, only when Parliament passes some law, the Central Government will get the power. But even if Parliament passes the law, how is it possible for us, sitting here at the Centre in Delhi, to control education throughout the Kashmir to Kanyakucountry from Kutch to Kamakhya, mari and from he one uniform and that there will pattern which will be imposed from the top? That is not possible, that is desirable. Therefore, we always not wanted to take the States into confidence to discuss the problems of education with the Ministers and Chief Ministers of States at the earliest possible opportunity. Last year, I had called a meeting of the Education Ministers of different States irrespecand there tive of Party affiliation representatives of Union were also Territories and there we discussed the basic problems relating to education, and I am glad to tell you, Sir, that consensus in this there was total matter so that the priorities which we before this indicated had already House and before the other House have been fully endorsed by all governments of different States and Union Territories, be they the Congress Gov-Government or ernment or Marxist Janata Government or whatever might

be the form of government. This is the position. After that we wanted to preferences and formulate our Plan going on with the discussions were Different Commission. Planning been set up to working groups had policies that we give effect to the wanted to introduce and ultimately the up and I have draft Plan has come already indicated to you how the policy has already been changed. This is the position.

If we are to bring about any change in our educational pattern, we cannot impose everything from the top. Even if we try to impose this, there will be resistance. Even here. during the debate which I had very carefully tried to listen to and make notes, have found that there is a difference of opinion among the hon. Members of the House. For instance an hon, Member from East Bengal said that education must be returned to the State List One hon, Member from Tamil Nadu said education must be returned to the State List. This is the position. What we are trying to do is to take the States into confidence and the Central Education Ministry will try to set the with them guidelines in consultation so that there is proper debate throughout the country and there is general people and consensus among the ultimately whatever decision is taken. that is taken with the approval of the large majority of States where the policy would be implemented. Otherwise, what will happen is, as we have found in the case of 10+2+3 system. decided upon, it was when it was sought to be implemented among the States, but even now only 19 States and Union Territories have adopted this.

15.00 hrs.

There are many States and Union Territories which have not adopted it. We are not going to commit this mistake. Therefore whatever change we want to make, apart from the particular policy of priorities, we want to discuss these policies, in regard to matters of detail, with the State Education Ministers or their representatives at proper levels.

I will tell you how we have tried to proceed. In the first place, we noticed that there was a lot of controversy about the present educational attern at the school stage. Many of the hon. Members have pointed out that the 10+2+3 system, particularly at the school stage, is over-loaded with subjects and books. I fully agree with this, because I myself have stated so earlier. But mere statement is not

enough. What have we done with regard to this? I have set up a committee with Shri Ishwarbhai Patel. Vice Chancellor of Gujarat University as Chairman, and this committee has submitted its report. I have already laid, on the Table of the House and also in the Library of Parliament, a full report of the committee and also a summary of its provisions. Only on the last occasion, i.e. on Monday last, in reply to the question put by hon. Shri Lakkappa, I gave a voluminous summary of the provisions of the report of this committee. What do we find there? We find that the number of subjects has been slashed-from 13 subjects in the school stage, according to the NCERT syllabus-and the Committee has directed that examinations connot be held in more than 7 subjects. We also find that the books which have been prescribed at the NCERT level have been slashed; about one-third has already been reduced and in the last examination which was held in March 1978, i.e., last month, the Central Board of Secondary Education has already slashed one-third of the syllabus. It is true that the students were somewhat bothered with a heavy load. But they are not examined with regard to the books that they have already studied, i.e, to that extent. Now, for the coming examination, this body is revising its syllabus; and it will try to knock off a few of the subjects which have not been recommended by the Patel Committee. And instructions are going out, for the writing of new text-books, for this purpose, so that the load of books may not be there on the children. Is it not a definite achievement in this field? It is a positive step that we have taken. It has been followed up by the Central Board which is concerned with about 1100 schools in this country.

You can ask me, what about the few more thousads of other schools? As I have said, these schools are being managed by the State Governments through their Boards of Secondary Education, I attended two meetings of the Conference of Boards of Secondary Education ,one at Madras and another at Chandigarh, latter in February last. And I am glad to tell you that this Patel Committee's report was placed before the Conference of Boards of Secondary Education, By and large they have accepted the proposals of the Patel Committee, so that it is now for the State governments to cut down the courses to cut down the syllabus, to reduce the number of books and to reduce the number of pages of the books. We cannot to do so, from here. Some of the hon. Members have rightly pointed out that this should be done. That is the major step that we have taken, viz., that even at the State level, this reduction and other changes in school pattern have been accepted, and they are now going ahead with this task.

I am also glad to indicate to you that in West Bengal, already some reduction has taken place. And the Tamil Nadu Government is fully cooperating with us. They are going ahead with changing their education system on the lines which we have tried to formulate. These are positive steps which have been taken in the field of secodary education.

We just now noted certain complaints about the books being changed. We do not want this to be done; but when a change of syllabus has to come in, books have to be changed. Some hon. Members, particularly Tombi Singh for instance, warned us. And yesterday also, Shri Malhotra pointed out that there should not be quick changes in the educational policy or educational pattern.

I submit there is no quick change in this line. Because, the National Policy of Education, which was adopted in 1968 by this august House, had decided that every five years this policy should be reviewed and, after such review, changes which should be found necessary should be implemented. Ten years have passed and nothing was done earlier. We have [Dr Pratap Chandra Chunder] taken this massive and comprehensive review of the National Policy of Education and as a result of that, we have already accepted some of these major changes, and they are being implemented

श्री राम धवधेश सिंह: ग्रभी कहा कि हम लोग जल्दी चेंज करेगे ग्रीर फिर कह रहे है कि बीरे-बीरे करेगे। कार्ट्रैडिक्ट्री बात ग्रापस मे ही हैं।

डा॰ प्रताप बन्द्र बन्द्र : इस में कोई कार्ट्रैडिक्ट्री बात नहीं है। हम ने जो तय किया उसको काम में लाने के लिए प्रान्तीय सरकार की महायता की जरूरत है। हमने इस पर कदम उठाया है। मैं ने जो कुछ कहा, कान्फरेस आफ बोर्ड आफ सेकेंड्री एजूकेणन में भी इस पर बात हुई, मैं खुद वहा गया था। उन्होंने इसको मजूर कर लिया और प्रान्तीय सरकार इस को लागू करने के लिए कोशिण कर रही हैं। इस में कहा देर होती है? कोई देर नहीं होती।

इमीलिए मे नम्नता से गुजारिश करूगा, माननीय मित्र घैर्य से ध्यान दें तो देखेंगे कि हम जो नाम कर रहे है, हमारी जनता पार्टी के एलेन्शन मैनिफेस्टो मे भी वह है। उसके मुताबिक ही हम काम कर रहे हैं। उसके खिलाफ कोई नाम नहीं कर रहे हैं।

Coming to adult education, as I have already said, the National Adult Edu cation Board has been formed After that, we are trying to prepare various instructional courses Books for the purpose of adult literates are being composed I have noticed that they are large in number, because there are so many languages in our country and adult literacy should be done through the mother tongue Now we have instructed the State Government to set up State Adult Education Board Under the State Adult Education Boards, there will be District Adult Education Boards and Block Adult Education Boards so that there will be proper decentralisation of the

activities of the Adult Education Boards The Planning Commission has also provided, as I have said, a huge sum and two-thirds of the allot. ment come under the State sector, because it is for them to utilize this fund to set up their own machinery But we are trying to give them guidance Further, we are preparing some pilot projects Also, there are many voluntary agencies in this field. We have met a large number of representatives of voluntary agencies. They are also going ahead We have set a deadline the date from which adult education programme will start, and that is 2nd October, 1978, the birthday of Mahatma Gandhi From that date onwards we will start this massive adult education programme

I find that many hon have referred to vocationalisation of education and have shown great con cern about vocational education Under the 10+2 system, at the plus 2 level there is provision for vocational education But we find from experience that it has not been attrac tive to the students In West Bengal, while 66,000 students went in for the general stream only 2,000 and odd went in for the vocational stream In Delhi proper, as far as I remember only 700 came in for vocational stream whereas near about 35 000 went for the academic stream. There may be certain inaccuracy in figures, but that is the difference that we found

So, I met a large number of representatives of teachers and principals of schools from different parts of the country and in consultation with them I set up another committee with Dr Malcolm Adiaeshaiah, Vice-Chancellor of Madras University, as Chairman for the purpose of looking into this vocational pattern. They have submitted a report. Now it will be one integrated course with regard to work experience, but it is not simple work experience; it will be something we have designated as socially useful productive work—an expression

which was very dear to Mahatma Gandhi himself. From him this idea has been adopted.

Both the Patel Committee and the Adiseshajah Committee have given us some suggestions and we have tried to integrate this work content into education, so that, along with various academic studies children from class one, the lowest class, onwards, will spend about 20 per cent of their time, and as they grow up, 15 per cent of their school time, on socially useful productive work Even when they go to the vocational stage, there will not be any alienation in their mind from working with the hand

What happens today? As some of the hon. Members have pointed out there is today alientation in this field because one who gets some amount of education does not find it within his dignity to do manual work. As one hon Member pointed out yesterday, children are sent to school in rural areas have often become a loss to the family altogether because they have lost all contact with working with hands. So, we have said that from the first class onwards this must be made compulsory Not only that. Credit should be given for the purpose, so that children may get some special incentive in this matter.

We have set up special groups for the purpose of going into the details of this work content which will be socially useful. You can very well see that it is not a very easy task because India is a vast country and the problems are different. There is one sort of problem in the rural areas, another sort of problem in the urban area. So, we have to find out what type of work will be suitable and related to the needs of the society in the different parts of the country.

Therefore, I can assure the hon. Members who have suggested that the vocational content should be increased. Government is fully aware of this fact and vocational content is being increased, so that the mind of

the children towards this may be changed, so that they may be directed to socially useful productive work.

If we can do that, we may not certainly realise the whole objective of Mahatma Gandhi's policy of education, the navi taleem, but at least we can have some part of it injected into the present academic-oriented system of education

Then I come to the structure itself. As I have already indicated secondary education or primary education has to be studied from two anglesone is the content of education, and the other is the structure of education. So far as the content of education is concerned, I have already indicated to you briefly how we have attacked the existing pattern and the existing system. We are going to make it successful, so that we will find after some time that alienation is gone, that a rural bias is properly injected into this and even in the field of adult education, so that those who are working actually in the field or the factory may get some education which may be related to the work they are doing. I can tell you how we are trying to integrate education in this fleld.

Only the other day I had a discussion with my esteemed colleague, the Labour Minister here. He has got a number of institutions where he is giving workers education. He has got about 60,000 worker-teachers.. Workers belong to the organised sector. So, if this workers' education can be linked with adult education, then, while the workers are doing their work and trying to understand the problems relating to trade unions and other matters, they will also get the basic literacy which will be useful to them and which will make them better types of workers.

Similarly, I had a talk with my esteemed colleague, Shri Barnala who is looking after the Agriculture Ministry. Under him and his counterparts in the States, there are a number of extension projects in different

[Dr. Pratap Chandra Chunder]

parts. I have submitted to him that when we will be starting this adult education work in the rural areas. this should be linked up with the development works which are going on under the rural extension work so that education and development should go together and the people who will learn 3-Rs must know that it is not simply book knowledge that they are taking but they are at the same time. getting better skill. In that manner, integrated approach towards education may be imparted. This is the new type of approach. Therefore, I do not know whether this House will agree that there is a significant change in our approach, in our policies. Now the question is: how are we going to succeed? We can succeed only if all the sections of the House have some good will for us, good wishes for us and also they help us in implementing the programme through their personal efforts and also carrying the message that we are trying to introduce to the distant places from where they come Otherwise, I am quite sure, this massive programme cannot succeed simply by the efforts made by the Government In this way, we are making a change in the contents of education.

As regards structure, there is great deal of confusion created because of this debate of 10+2 and 8+4 pattern. I do not think, that this structure itself is so important. I do not know why so much is being made of this in the mind of some of our friends and also in the press. One agreement is there that the school education should be 12 years because if we add up 10+2, it means 12 and 6+4 also means 12. Therefore, total school education according to the pattern will be 12 years. Now the question is where we have a break in this 12 years period. Will there be a break at the level of 8? There is some virtue in this break because we have the constitutional responsibility of

imparting education upto 14 years and that must be free and compulsory. That terminates at the end of eighth class. Then there will be secondary education for four classes. But we lakh of middle schools between 6 to adequate for this purpose. Roughly speaking, we have nearabout five lakh of primary schools in the country, one lakh of middle schools between 6 to 8. about 40,000 secondary schools upto tenth level and about 10,000 at the level of 12. Therefore, if we try to raise all these overnight to 12, it may not be possible for us to do all these things. However, the matter is still under consideration. Many of the Members asked me to give a clearcut verdict in this matter. But how can I do so because this is a matter which will have to be taken up with the State Governments we decide something and try to impose this from the top, without consulting the State Governments, then there will be total upset in the field of education as the previous Government did because they imparted 1+2 system without taking into consideration the views of the State Governments Therefore, I have proposed to call a meeting of the State Governments this year also after our new draft national policy on education will be comp-I have already indicated how piecemeal we are going to introduce these changes. But I do not want to place before this House all these piecemeal changes now. We want a comprehensive national policy on education so that the 1968 policy should be reviewed and the new picture will be clear before you. For this purpose instead of setting up a big committee like the previous one, I have been consulting some of the topmost educationists in our country. I can say -here there is no secrecy about this _I have been consulting Dr. D. S. Kothari, himself who was the Chairman of the celebrated Kothari Commission, Dr. Prem Kirpal who was one of the leading members of the Kothari Commission and other educationists and we are having exercises for bringing out a national policy

on education. After we have got piecemeal changes examined, this will be ready.

D.G., 1978-79

15.12 hrs.

[SHRI RAM MURTI in the Chair]

थी राम भाषांचा सिंह : पव्लिक स्कूलों को ब्रह्म करने के बरे में है या नहीं ?

DR PRATAP CHANDRA CHUN-DER. Actually, we are having a discussion and, I think, it will be ready within a short while If it is not possible to place it before Parliament during this session, certainly, it will be placed during the next session of Par-We will try to invite the Education Ministers of different States 50 that the draft policy will be produced before them and, ultimately, the clearer picture will finally come out But, in the meantime, as I have said already even at the State level, a large part of four policy has been accepted and therefore, the structure need not stand in the way of change

Coming to higher education, many of the hon. Men bers have indicated the futility of higher education I do not think that higher education is fu-We need engineers, we need doctors, we need scientists and we need personnel to man our different services. Therefore, we need a very good system of higher education If higher education, at this stage, defective, these defects should be removed We are allocating less funds for higher education That does not mean that this will take away the scope of higher education. We may not go in for new universities, new colleges, new buildings, new library structures and so on But we would like to give more attention to the quality of education which is imparted at higher education level.

Just as in the case of secondary education, I have consulted the representatives from the States in the field of education. The University Grants Commission in consultation with our respected Prime Minister and certain myself, have formulated a

scheme. This scheme was placed before the Vice-Chancellors of different States. The Association of Indian Universities consisting of Vice-Chancellors had a meeting at Rajkot which was attended by our respected Prime Minister and myself. All the Vice-Chancellors discussed the scheme which had been put-forth by the U.G.C. and, by and large, they have agreed to this scheme. Therefore, here also we can say that there is a broad consensus in respect of higher education and it will be for us now to insert it in the structure of the new policy on educ: tion.

It will, therefore, be seen that we have not been sitting idle. There is a fundamental change in our approach. We are trying to implement this, not simply making declarations from the house-top making tall claims, but silently, at the same time, with sure steps we are trying to go ahead and we are trying to take the entire country with us, particularly, at the State level because we know, for certain that if we cannot take the States with us. it will not be possible to impose anything from the top.

Similarly, in the field of technical education, we had a working group and this working group had looked into the man-power planning and other requirements in the coming few years. Considering all these aspects, the working group has suggested a large number of steps to be taken for improving the content and the quality of technical The All-India Council of education. Technical Education which consists of the representatives of industries the State Governments and the Central Government have also come to a conclusion which will be implemented and will also form a part of the new national policy on education. In this way, you will see that we are trying to undertake some basic changes in the matter of our education. The main emphasis is on education in the rural areas, on broad-basing our education and on the removal of illiteracy.

[Dr Pratap Chandra Chunder]

Now, I would like to say something about some of the specific questions which were raised during the debate. The hon Member, Shri Sunna Sahib said yesterday that we are neglecting sports and, in that connection, he pointed out that when Mr Michael Fereira became the World billiard Champion, we have not recognised his merit and that we have not given him any help at all when he went outside

I have a paper cutting that this statement has been taken up by one newspaper and it has said that we have not done anything But for his information-he is not present here todaythrough you I can say that as soon as I got this very pleasant news, I sent a telex message to our Indian High Commissioner in Canberra requesting our High Commissioner to convey hearty congratulations on behalf of our Gov-Our Prime Minister also made a public statement about that welcoming this success Apart from that, his visit was wholly financed by So far as travelling expenses are concerned not only this gentleman but there was another billiards player, Mr S A Aleem for them we have funded (ent per cent air passage to that place Therefore it is wrong to say that we have done nothing

Similarly our respected lady Member, Shrimati Parvati Devi spoke about schools of Buddhist philosophy in Leh I have already met a deputation which she led and we know the problems There is a gentleman who is there in the acting capacity as Principal That is not now but since 1953 Now I have assured her that this gentleman will be replaced by one who will hold this post perminently For that purpose, because it is somewhat of a technical nature I mean the instruction which is given there we have to consult the proper parties so that we can get a good person because not anybody and everybody can know Tibetan study and matters concerning lamaism Therefore we have taken some time and we will certainly look into the matter,

as I have already assured her in this matter

Our good friend Shri Barrow to whom I am deeply grateful because he has spent a large part of his time as member of this Patel Committee and also the Adiseshiah Committee, and he has helped us in formulating our new policy in the field of education of this secondary stage and also at the primary stage, he has referred to one important question about these public schools and minorities schools Many of the hon Members have also indicated that the public schools must go There cannot be two opinions about the idea that there should be one type of education throughout the country But how are we going to effect it? That is the major problem I have said, even now, there are 27,000 primary schools which are sitting under the trees

One of the hon Members I believe. Dr Ramji Singh pointed out that in Bihar there are many schools which have walls only but no roofs This is the position But we want equality But what type of equality even in material sense are we providing? We are not able to provide that till we say that we have to bring up the level of education at the school stage to the best of our abilty Therefore we have undertaken this programme for education at the adult level and also at the school level But the point is that the question of these public schools was specifically taken up It was also decided by our Party and we have consulted the 'aw Ministry by whose advice we have to be guided and they have pointed out that under Article 30 of our Constitution-as the hon Member Mr Barrow also referred to this Article yesterday-we cannot touch the schools which are established and administered by minorities, both linguistic and relgious, it is not simply religious minorities but also linguistic minorities. Supposing there is a Tamil school in Delhi, now we cannot touch that school because it is a linguistic

minority school If they set up a school which they call a public school here, the advice has been that we cannot touch that in accordance with our Constitution So, that is the posi-

भी जन्तरोचर सिंह : इस प्राटिकल को निकाल देना चाहिए।

बी उपसेन (देवरिया): इस ग्राटिकल को तोड दीजिए । पञ्जिक स्कूल बनने ही नही चाहिए।

DR. PRATAP CHANDRA CHUN-DER I have no objection if the hon Members can amend Article 30 to take away the rights of the minorities But the alternative was suggested

(Interruptions)

MR CHAIRMAN There is no point of order when he is speaking Please sit down

DR PRATAP CHANDRA CHUN-DER Another alternative was suggested by the hon Members yesterday

भी उपसेन दा तरह की मादरी खबान मे प्राइमरी शिक्षा दे रहे है। इस तरह से देश बन नहीं सबता है। तब तक नहीं बन सकता जब तव इन पब्लिय स्कृत्य को तोडा नही जाएगा ।

भी राम भवधेश मिह . मेरा प्वाइट भाफ धार्डर है। मत्री जी ने जिग्विस्टिक माइनोरिटी ज ना सवाल इस मे जोड दिया है। जहा बड़े लोगो ने भौफिस्टिनेटिड लोगो के बच्चे पढते है उनको लोडने की बात हम कहते हैं। लिग्विस्टिक या रिलिजस माइनोरिटी दारा जो स्कूल चलाए जा रहे है उनको तोडने की बात नहीं कहते हैं। सक्छान की 30वी श्रारा भगर बाधा डालती है तो उसको हटाने ा लिए भाप प्रस्ताव लाए, हम लोग उसको ास करेगे।

समापति महोदय : यह कोई प्वाइट क बार्डर नहीं है।

DR. PRATAP CHANDRA CHUN-DER As I have been saying we had given full consideration to this matter. It was discussed at the highest level. We are all with the Members that there should be one type of education as far as possible But at the same time the Constitution has guaranteed the right to minorities, both linguistic and religious, to have educational institutions of their choice The Law Ministry says that, if public schools are run by minorities, whether linguistic or religious we cannot touch them The Law Ministry has also pointed out

SHRI VASANT SATHE (Akola) I will tell you the legal position. The legal position is that the ininorities can run schools for themselves Nobody is against that For instance, the Christian minorities have the right to run a school of their own But what is happening is that whereas they run a school in the name of minorities, the majority of the students the whelming majority of the students, are from the rich people the upper classes, who convert that into a public school That is where the real problem comes have a school for Let them selves Who stops them?

भी यमुना प्रसाद शास्त्री (रीवा) : मती महोदय ने कहा है कि लिग्विस्टिक माइन।रिटीज या रिलिजम माइनोरिटीज जो स्कृत चलाती हैं सविधान क मुताबिक हम उनको छु नहीं सकते हैं। लेक्नि इनको यही लोग नहीं चलाते हैं। भाप सिधिया पब्लिक स्कूल को ले। यह ग्वालियर मे है। इसका माइनोरिटी या रिलिजस कम्युनिटी नहीं चला रही है। इसी तरह से ग्रीर भी स्कूल हैं। सवाल यह है कि इन में कीन लोग पढ़ने जाते हैं। यहा विस तरह की भीर किस भाषा में शिक्षा दी जाती है। बड़े-बड़े लोगों के बच्चे इन मे पढते हैं। धरोजी माध्यम से यहा जिला वी जाती हैं। बडी-बडी फीसे ली जाती हैं। यही लोग शिक्षा ग्रहण करके भाई ए एस मादि मिला भारतीय सेवामो मे मा पाते हैं भीर जो दूसरे प्राहमरी स्कूलो मे बच्चे पढ़ते [भी यस्न प्रसाद श स्त्री]

हैं वे नहीं भा पाते हैं। वे पीछे रह जाते हैं। इनको तो प्राप बन्द कर ही सकते है।

SHRI A E T. BARROW (Nominated-Anglo-Indians) I would say, with all due respect that Mr Sathe's interpretation is not the interpretation given by the courts Article 26 of the Human Rights has been quoted in the Bombay School's case and it has been confirmed in the Supreme Court that the parents have a right to choose the type of education which they want to give their children

SHRI VASANT SATHE Who against that?

SHRI A E. T BARROW If the parents want to send their children to an institution of their choice the police power of the State must give way to the right of the parents

डा० नुशीला नायर अगर पेरेन्ट्म अपने खर्चे से प्रपते बच्चों के लिये स्कल चला कर उनको जिक्षा देते है तो किस ध्रधिवार से सरकार उनमे यह छीन सकती है ? किस प्रकार मजबूर कर सक्ती है कि प्रपना खर्ची कर के अपना टयटर रख कर बच्चो को शिक्षा न दें? जो पब्लिक स्कृत है भीर सरकार से पैसा नहीं लेने हैं अपने खर्चें में ही उनको चलाते है उनमे भगर क'ई फीस न देनी हा तो ध्रपने बच्चों को न भेजे

(ध्यवधान)

एक माननीय सदस्य यह स्कूल हैं या दुकाने है ?

(ब्यवधान)

समापति महोदय अब प्राप बैठ जाये । यह गलत बात है उनको भ्रपनी बात कहने दीजिये। ग्राप कपया बैठे मत्री जी का भाषण सूने ।

DR PRATAP CHANDRA CHUN-DER I may assure Hon Members including Mr Barrow that they need not have any fear that the rights of the minorities will not be protected. They will certainly be protected

SHRI VASANT SATHE You first create conditions of inequality then try to justify the inequalities.

DR PRATAP CHANDRA CHUN-DER Regarding the special cases they have raised about Delhi schools. I have made enquiries and I am told that the Administration is prepared to look into the matters, without causing any harassment If the House desires that there should be some method whereby uniformity can be enforced, certainly I shall be very much happy to look into the matter

Now the question arose about various problems of languages It has been indicated that instruction must be through the mother-tongue So far as instruction at the primary level is concerned in the Constitution it is providby and large instruction be provided through the mother-tongue Now unfortunately m India we have a large number of mother-tongue The position is thataccording to the last census of 1971there are 1652 languages and dialects (which are like .anguages) So, in such cases it is rather difficult to have instruction through the mother-tongue at all stages. However this Government is always trying to help the development of different languages-not only the major languages which have been recognised under the Constitution but other languages also There is an Institute set up by this Government which is trying to give help in the development of languages. Where there is no script of a particular language we are trying to provide the Devnagari script With the help of the De magari script the people can have written languages research is going on in this regard

again for the purpose writing of books also, as I had told the House earlier, Rs 1 crore each has been provided to the State Governments for the purpose of writing books in various languages at the college level and near-about 4,000 books have already come out under the scheme. The position is that, so far as primary education is concerned, we are committed to giving instruction through the medium of mother-tongue as far as possible. I am qualifying my statement with the expression 'as far as possible' because, as I have said there are so many languages and sometimes there may be difficulty in having any written language or text-books.

So far as the secondary school is concerned, in many places, some of the other languages are also taken up—for instance, the 'Boro' language I was told by the Hon. Member Shri Narzary that at the secondary stage they have having this language. But when we come to the secondary stage, generally the regional language is being adopted—the mother-tongue or the regional language—because, as I have said, all the languages are not properly developed for the purpose of giving instruction at the higher stage.

So far as the Universities are concerned, the present policy of the Government, by and large, is to encourage instructions through the regional languages, as far as possible. That is why, the text-books at the college level are being prepared and more than 4,000 such text-books have come. There are many Universities now, where many subjects are being taught through regional languages, but in respect of science and technology, gradually, new books are coming ... (Interruptions) This is what is being done. This is how, we are trying to do this.

भी चन्त्रतेखर सिंह (वराणसी) : जापान ने कैसे बदल दिया था ?

DR. PRATAP CHANDRA CHUNDER: I do not know how the hon. Member, Shri Chandra Shekhar Singh speaks of Japan. There is only one major language, the Japanese language, but here we have 1600 languages and dialects. When they bring in compari-

son with other countries, they should also have the difference in view. I have met the Minister from Cuba and I asked him how they could effect this miracle that within a short time, they could make most of their people literate. He said that they had a very great advantage, because they have got only one language, the Spanish language, whereas in our country we are facing this difficulty. Even then, we can say that this matter is still under consideration.

I would like to point out for the information of the hon. Member, Shri Chandra Shekhar Singh that the plan which has been sent by respected Jayaparkash Narayanji, 'education for our people' in that the three-language formula which this Government has been encouraging has been recommended and also been suggested for approval. I am reading only an extract from this:

- "(1) All elementary education should be given in mothertongue of the child.
- (ii) At the secondary stage three-language formula should be adopted. In the non-Hindi areas, the formula is obvious—mother-tongue, English and Hindi and in Hindi areas, the official policy is that it should be mother-tongue English and other Indian language....
- There is hardly any viable alternative to this and it will have to be implemented in spite of the difficulties involved. In this, the responsibility of Hindi areas is greater."

Now this has been recommended in the scheme which has been forwarded to me by Shri Jayaparkash Narayanji. That is the position ... (Interruptions) The present policy of the Government is also to develop all these languages.

With regard to sports, this Government is very conscious that sports should be encouraged. It is true that

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it is not possible for the Central Government to provide adequate funds because under the Constitution, sports is still a State subject, but still we have provided funds. We have set up some training institutes at Patiala, Gwalior and other places and we are trying to help the State Governments to have play-grounds and to have various training camps and rural sports. We want to have a new sports policy so that the rural sports and other sports, specially Indian type of sports, could be encouraged Our idea is not to concentrate only on competitions or international competitions, but to make sports and games part of our life so that we have broad-based sports in this country.

In this connection, in reply to what Shri Malhotra has pointed out on the last occasion, I say that although we want to spread our sports activities in the length and breadth of the country and want to encourage sports and also competitive sports, we have decided not to hold the Asian Games m 1982 When the question of holding the Asian Games was brought before the previous Cabinet that Cabinet did not give a final decision on the point and they had taken a very restricted decision by saying that an offer may be made to the international body for holding Asian Games in 1982, but for financial and other reasons this may be withdrawn At that time, it was suggested that expenses will be only Rs ten crores, but when a Committee was set up, it was found that Rs. 80 crores will be necessary for the purpose of holding Asian Games. As soon as I took over charge I set up another Committee as I wanted to see if we could drastically cut the involvement of money in this regard. In spite of best efforts, this new Committee could not reduce the expenses below Rs. forty crores

In addition, for the purposes of construction of buildings, tracks and other structures, we will require about Rs 10 crores more Now, in a

poor country like ours where we cannot find money to build our schools and pay our teachers adequately, we cannot have the luxury of spending Rs 50 crores for the satisfaction of holding an Asian Games for month or so. Therefore, we have decided that it is not possible to hold the Asian Games and that we would communicate our decision to the international bodies

Sir, my time is almost over and I do want to take any more time have already indicated our educatronal policy I suggest that if anything has been left out

SHRI VASANT SATHE about Academies? Culture also comes under you You have not touched that

भी भोग प्रकाश त्यांगी (बहराइच) प्राचीन इतिहास के सम्बन्ध में भापने जवाब नहीं दिया । भायों के सम्बन्ध में पुस्तकों में जो गलत बाते कही गई है उसके सम्बन्ध मे भाप क्या कर रहे हैं[?]

DR PRATAP CHANDRA CHUN-About the history books have told that we have sent them for the opinion of the experts in the line because there has been a lot of opposition from the other side of the House and also in the public that we should not interfere with the writing of books So we could not take the responsibility on ourselves awaiting the decision of the experts and when they send their opinions, we shall certainly take a decision Meanwhile, I can tell you the whole textbook pattern is going to be changed and very soon we will have a new text book series As I have already told you earlier, the secondary educational pattern is going to be changed and along with that, this text book along with other text books will go.

About culture we are certainly keen to implement whatever we can do. I fully agree with the hon Member, Shri Sathe that things should be improved

at the academies' level and we are trying to do that. We have got new Chairmen for two of these Academies and the problems concerning culture were being taken up.

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Similarly, in the matter of helping the various dance troupes and others we are taking steps.

One matter I have left out and that Mr Sathe has pointed out. That is about prohibition. This is a very important matter. Prohibition is matter which should not be trifled with and we should look at this from a proper angle ...

SHRI VASANT SATHE: There I agree

DR PRATAP CHANDRA CHUN-DER This is again one of the Directive Principles which we have adopted in our Constitution Then, Sir, it is not a fad of our Prime Minister... I am emphasizing this-as many people and particularly many journalists, are trying to paint Here again I had called a meeting of all the Ministers concerned from all the States and Ministers representing the Congress Party, the National Conference, Marxists, Janata—all have come and they have unanimously decided that prohibition should be implemented within four years in a phased manner and the economic side also should be considered . . .

SHRI VASANT SATHE: This is hypocrisy.

DR PRATAP CHANDRA CHUN-DER: This Government has accepted that policy because of this national consensus—I repeat this, this is the national consensus and even Mr. Sathe's party has accepted this point. Representatives from Maharashtra have come ...

SHRI VASANT SATHE: Not as a fad. You cannot impose.

DR. PRATAP CHANDRA CHUN-DER: ...and others also have come and they have accepted the prohibition policy. Certainly I can say that prohibition has succeeded in Gujarat, it has succeeded in Tamil Nadu and it is going to succeed throughout India. That is a fact and that is going to happen.

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I request that the Demands Grants that are placed before House may be passed.

भी रूपनाथ सिंह यादव : सभापति महोदय, कल मैं ने एक ब्नियादी सवाल उठाया था जिसको मन्त्री जी ने छोड दिया है। कल मैं ने कहा था कि सरकार ने जनता पार्टी के मैनिफेस्टो केमुताबिक पिछडे वर्गों के उत्थान के लिए काका कालेलकर भायोग की रिपोर्ट को लाग करने का वायदा किया था लेकिन एक साल हो गया, उसको लागू नही किया है। उम रिपोर्ट के धनसार शिक्षा सस्थाओं में तथा सरकारी नौकरियों में बनच्छेद 15(4) भीर 16(4) के भधीन 25 से 33 परसेट तक स्थान सुरक्षित करने का प्राविजन है। लेकिन यह मैंनेडेटरी प्राविजन होते हुए भी श्रभी तक उसको लागू नहीं किया गया है। मै चाहता हं मंत्री जी इसका डेफनिट जवाब दे।

DR PRATAP CHANDRA CHUN-DER: I have already said that we are broad-basing education and I have repeatedly said in the course of my speech that we are trying to help the Scheduled Castes and the Scheduled Tribes in the field of education Even in the field of higher education, particularly in I.I T. there have been cases where the Scheduled Caste students could not get promotron, we have said that there will be special coaching for them and they have been given promotion. Therefore, I can assure the hon, member that certainly we are very much conscious of that and when We are changing the education policy, certainly the Scheduled Castes and the Scheduled Tribes will be in the fore front. (Interruptions)

[Mr Chairman]

MR CHAIRMAN How long will you do it बागर इस उरह से सब लोग एक-एक मिनट लेग तो दूसरी डिमाण्ड पुट नहीं हो सकेगी। इस मजालय की डिमाण्ड्स के लिय टाइम फिक्स्ड है, इस वक्त टाइम बाकी नहीं है। (व्यवधान)

Time at our disposal is limited

I take up cut motions Shri P Rajagopal Naidu, do you want it to be put to the vote of the House or are you withdrawing?

SHRI P RAJAGOPAL NAIDU (Chittoor) I am not withdrawing I want it to be put to the vote of the house

SHRI VASANT SATHE He does not want division

MR CHAIRMAN What about Prof Shibban Lai Saksena and Shri AET Barrow?

PROF SHIBBAN LAL SAKSENA I want to withdraw

SHRI AET BARROW I withdraw

No. of Name of Demand

MR CHAIRMAN Is it the pleasure of the House that the hon, Members Shri Shibban Lal Saksena and Shri A E T Barrow be allowed to withdraw their cut motions?

SEVERAL HON MEMBERS Yes
Cut motions Nos 5 to 10 and 60 to 62
were by leave, withdrawn

MR CHAIRMAN I shall now put the cut motions moved by Shri Rajagopal Naidu to the vote of the House Cut motions Nos 1 to 4, 12 to 25 and 39 to 49 were put and negatived

MR CHAIRMAN The question is

That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1979 in respect of heads of demands entered in the second column thereof against Demands Nos 25 to 27 relating to the Ministry of Education and Social Welfare'

The motion was adopted.

Amount of Demand for Grant Amount of Demand for Grant

Demands for Grants, 1978-79 in respect of the Ministry of Education and Social Wolfare voted by Lok Sabha

Demand		voted by the House			
ī	9	3		4	
		Revenue	Capital	Revenue	Capital
		Re.	Rs.	R	Rs.
	MINISTRY OF EDUCATION AND SOCIAL WEEFARE	۱-			
25	Department of Education	29,31,000	••	1,48,56,000	• •
26	Education	36,36,59,000	18,33,000	181,82,97,000	91,63,000
27	Department of Social Welfare	4,14,75,000	••	20,73,68,000	••

MR. CHAIRMAN: The question is:

"That the respective sums not exceeding the amounts on Revenue Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the char-

ges that will come in course of payment during the year ending the 31st day of March, 1979, in respect of the heads of demands entered in the second column thereof against Demands Nos. 97 and 98 relating to the Department of Culture."

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Demands for Grants 1978-79 in respect of the Department of Culture voted by Lok Sabha

No. of Deman	Name of Demand d	Amount of Dem on account vote on 16-3-	d by the House	Amount of Der voted by	mand for Grant the House
1	2	3		4	
		Revenue	Capital	Revenue	Capital
		Ra.	Rs.	Ra,	Rs.
	DEPARTMENT OF CUI	LTURE			
97	Department of Culture .	1,82,54,000	••	9,12,67,000	
98	Archaeology .	1,19,99,000	••	5,99,96,000	

15.56 hrs. DEMANDS FOR GRANTS, 1978-79-Contd.

MINISTRY OF LABOUR

MR. CHAIRMAN: The House will now take up discussion and voting on Demand Nos. 65 and 66 relating to the Ministry of Labour for which 6 hours have been allotted.

Hon, Members whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

Motron moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day March, 1979, in respect of heads of demands entered in the second column thereof against Demands Nos. 65 and 66 relating to the Munistry of Labour."

^{*}Moved with the recommendation of the President.